

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024**

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS

...RESPONDENTS


INDEX

SR. NO	PARTICULARS	PAGE NO
1.	REPLY ON BEHALF OF RESPONDENT NO.2, I.E., BANARAS HINDU UNIVERSITY ALONGWITH AFFIDAVIT.	139-164
2.	Annexure R-2/1 (Colly): A copy of the Permission Letters issued by the Divisional Forest Officer, Varanasi Division, Varanasi	165-166
3.	Annexure R-2/2: Copy of the Photographs showcasing the aerial view of the campus of Respondent No.2.	167-169
4.	Annexure R-2/3: Copy of 2,389 trees which were planted between 01.01.2022 and 06.12.2024 in the campus of Respondent No.2.	170-174
5.	Annexure R-2/4: A copy of the FIR bearing 1052 dated 06.10.2018 (PS: Varanasi)	175-195
6.	Annexure R-2/5: A copy of the FIR bearing 0403 dated 13.10.2023 (PS: Lanka, District-Kashi, Commissionerate Varanasi)	196-198

7.	Annexure R-2/6: A copy of the Discharge Summary dated 06.10.2024.	199-200
8.	Annexure R-2/7: A copy of the Reply/Letter bearing No. RO. /2024-25/373 dated 02.11.2024.	201-213
9.	Annexure R-2/8: A copy of the FIR bearing 1052 dated 06.10.2018 (PS: Varanasi)	214-217
10.	Annexure R-2/9: A copy of the FIR bearing 0403 dated 13.10.2023 (PS: Lanka, District-Kashi, Commissionerate Varanasi)	218-224
11.	Annexure R-2/10: A copy of Communication dated 28.10.2024 of Police Station, Lanka, Varanasi	225-226
12.	Annexure R-2/11: A copy of the Discharge Summary dated 06.10.2024	227-235
13.	Annexure R-2/12: A copy details of the above 12 trees as communicated to the Registrar, BHU by the Professor In-Charge, Horticulturist Unit vide his letter dated 29.10.2024	236-238
14.	Annexure R-2/13: A copy of the Reply/letter bearing No. RO/2024-25/373 dated 02.11.2024	239-242
15.	PROOF OF SERVICE	243

THROUGH

DATE: 28.02.2025
PLACE: DELHI


ABHISHEK SINGH
ADVOCATES FOR RESPONDENT NO.2
J-26 (LGF), JANGPURA EXTENSION
NEW DELHI-110014
MOB: 9910291290
Email: advocate@lai-law.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024**

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS

...RESPONDENT'S

**REPLY ON BEHALF OF RESPONDENT NO.2, I.E., BANARAS
HINDU UNIVERSITY.**

MOST RESPECTFULLY SHOWETH:

PRELIMINARY SUBMISSION:

1. The present Reply filed on behalf of Respondent No.2 and is signed and verified by Mr. Rishabh Tiwari, who is the authorized Representative of the Respondent No.2 University duly authorized vide Letter of Authority dated 21.02.2025. Copy of the Letter of Authority dated 21.02.2025 is annexed herein below of **Annexure R-2/1**
2. That Respondent No.2 is a Central University established under the Banaras Hindu University Act, 1915 and has great historical, cultural and environmental significance. With nearly 40,000 students comprising a significant no. of residents on campus, the Respondent No.2 University is the largest residential university in Asia. The University is one of the eight public institutions declared as an Institute of Eminence by the Government of India. It is also one of the 12 institutions from India in BRICS Universities League, a consortium of leading research universities from BRICS countries. A



(Handwritten Signature)

copy of the relevant portion of the UG information Bulletin, 2023 is annexed herein below of **Annexure R-2/2**

3. The campus of Respondent No.2 University spreads over 1300 acres, with a significant portion dedicated to greenery and presently containing a large number of old, new, endemic, exotic, flowering and fruit bearing trees which are placed on both the sides of the roads, around buildings, playgrounds and other places in the campus. The University is committed to sustainability and environmental conservation and duly and diligently makes efforts to maintain a green and clean campus. The University launched a plantation drive from June 2024 to October 2024 to enhance the campus' greenery and beauty which involved planting over 9000 saplings across the campus. A copy of the details of trees planted by the Horticulturist Unit is annexed herein as **Annexure R-2/3**
4. The captioned OA has been filed before this Hon'ble Tribunal wherein the Petitioner has made vague allegations by contending that large number of trees have been illegally felled by the Respondent No.2 University which led to reduction in the green cover.
5. Each of the allegations made in the OA are denied being false and misleading. As detailed herein above, the Respondent No.2 University is committed to sustainability and environmental conservation and duly and diligently makes efforts towards the maintenance and upkeep of its green cover.
6. It is only in exceptional exigent situations which concerns public safety, trees which hampered the existing building and trees which hampered the essential construction in the campus, that Respondent



No.1 University was constrained to fell those trees after following the due process in accordance with law. In this regard, it is submitted that the Respondent No.2 University had for various reasons obtained permissions for cutting down of 180 Trees and in pursuance of the said permissions, the University removed 155 Trees from the year 2022 till date. The details of the permissions obtained the corresponding trees and the trees which had been cut is produced in a Tabular Form herein below for ready reference of this Hon'ble Tribunal:



A handwritten signature in blue ink, appearing to be "D.K. Srivastava".

S No.	Letter of DFO granting permission for felling of Trees	Species and No. of Trees	Species & No. of Trees Cut	Year of Approval	Total No of Trees for which felling approval was accorded from DFO	No. of Trees cut	Year of Cutting
	Letter bearing No.3653/22-1 dated 24.06.2024	Eucalyptus-01	Not Felled	2024	19	18	2024
	Letter bearing No.2929/22-1 dated 12.04.2024	Peepal -01 Gular - 03 Mango - 03 Sahtoot - 01 Sagaun - 04	Peepal -01 Gular - 03 Mango - 03 Sahtoot - 01 Sagaun - 04				
3.	Letter bearing No.3048/22-1 dated 24.03.2024	Shisham - 01	Shisham - 01				
4.	Letter bearing No.2505/22-1 dated 04.02.2024	Eucalyptus-02	Eucalyptus-02				
5.	Letter bearing No.2504/22-1 dated 04.02.2024	Neem-01 Jungle Jalebi - 02	Neem-01 Jungle Jalebi - 02				
6.	Letter bearing No.1504/22-1 dated	Mahua - 01 Semal - 01	Mahua - 01 Semal - 01	2023	65	45	2023



Handwritten signature or initials in blue ink.



	01.12.2023						
	Letter bearing No. 1003/22-1 dated 06.10.2023	Eucalyptus-20	Not felled				
	Letter bearing No. 680/22-1 dated 22.08.2023	Shisham - 04	Shisham - 04				
9.	Letter bearing No. 3809/22-1 dated 09.05.2023	Eucalyptus - 07	Eucalyptus - 07				
10.	Letter bearing No. 2579/22-1 dated 18.01.2023	Eucalyptus - 32	Eucalyptus - 32				
11.	Letter bearing No. 1616/22-1 dated 28.10.2022	Shisham - 01	Shisham - 01	2022	51	51	2022
12.	Letter bearing No. 1615/22-1 dated 28.10.2022	Shisham - 02	Shisham - 02				
13.	Letter bearing No. 1614/22-1 dated 28.10.2022	Shisham - 02	Shisham - 02				
14.	Letter bearing No. 1610/22-1 dated 28.10.2022	Jamun -01 Semal -01	Jamun -01 Semal -01				

Handwritten signature/initials

15.	Letter bearing No.1504/22-1 dated 18.10.2022	Shisham-01	Shisham-01				
16.	Letter bearing No.1503/22-1 dated 18.10.2022	Eucalyptus - 24	Eucalyptus - 24				
17.	Letter bearing No.1502/22-1 dated 18.10.2022	Shisham-08 Chil Bil-04 Jungle Jalebi-03 Iruli-01 Neem-01 Wild- 01	Shisham-08 Chil Bil-04 Jungle Jalebi-03 Iruli-01 Neem-01 Wild - 01				
18.	Letter bearing No.3602/22-1 dated 06.04.2022	Shisham - 01	Shisham -01				
19.	Letter bearing No.4087/22-1 dated 04.05.2017	Teak - 45	Teak - 41 (4 not felled)	2017	45	41	2023
TOTAL					180	155	



Copy of the Permission Letters issued by the Divisional Forest Officer, Varanasi Division, Varanasi is annexed herein as **Annexure R-2/4 (Colly)**.

7. It is relevant to note that for every tree which had been fell, the Respondent No.2 University has on an average planted at least 11 trees in its place and subsequently nurtured and grown the same. Details of Trees Planted from Jan 2022 till June 2024 and the corresponding number of surviving trees is produced herein below, for ready reference:

Year	No of Trees Planted from Jan 2022 till June 2024	No of Surviving Trees	Net Survival Rate
2022	641	536	
2023	507	419	
2024	696	652	
Total	1844	1607	87%

From the above, it is clear that the Respondent from January 2022 till June 2024 has planted a total of 1,844 Trees. Out of the said 1,844 Trees, 1,607 have survived and continue to grow with each passing day. Thus, the survival rate of plantation carried out by Respondent No.2 University is 87% which itself is an indicator of the degree of efforts and care that the Respondent No.2 University gives to the environment, more specifically the Plantation in and around the



University Campus. The details of trees planted by the Horticulturist Unit is annexed herein as **Annexure R-2/5**.

8. In addition to the above, various plantation drives have been conducted in the campus of Respondent No.2, the details of the recent drive has been provided in para 3 above.
9. Subsequent to the same, a consolidated survey was conducted from 29.11.2024-06.12.2024, to assess the trees planted during 2022, 2023, and 2024. The survey team consisted of 16 gardeners and 6 Research Scholars from the Department of Horticulture, Institute of Agricultural Science. The survey revealed that a total of 2,389 trees were planted between January 2022 and 06.12.2024. Unfortunately, 156 trees did not survive. Nevertheless, the present survival rate of the newly planted saplings stands at an impressive rate of 93.47%. The Details of the survey as communicated to the Registrar, BIU by the Professor Incharge, Horticulturist Unit vide letter dated 14.12.2024 is annexed herewith as **Annexure R-2/6**.
10. At present, the campus of Respondent No. 2 is home to a vast and diverse array of flora, with approximately large number of old, new, endemic, exotic, flowering and fruit bearing trees and plants. The campus boasts extensive green cover, which is evident from the aerial view photographs submitted herewith. This Hon'ble Tribunal's attention is invited to some of the photographs, which showcases the green cover in the university:





[Handwritten signature]





Copy of the Photographs showcasing the aerial view of the campus of Respondent No.2 is annexed herewith as Annexure R-2/7.

11. From the above facts, it is clear and evident that each of such allegations made in ●A with respect to illegal felling of Trees and reduction in green cover in the University is completely false and misleading.

12. That vide Order dated 31.07.2024, this Hon'ble Tribunal constituted a committee comprising of the Regional Officer, Ministry of Environment, Forest and Climate Change (MoEF and CC),



Lucknow, and the Divisional Forest Officer, Varanasi, in order to do the following:

- I. To ascertain the truthfulness of allegations made in the OA.
- II. To ascertain the extent of trees which have been cut.
- III. To ascertain if any compensatory plantation has been done.

This Hon'ble Tribunal further directed the Two-Member Committee to visit the site and submit a Report, in respect of the above. The relevant extract of the Order is produced herein below for ready reference:

5. In order to ascertain the truthfulness of the allegation and also the extent of trees which have been cut, if any permission was obtained before cutting of trees and if any compensatory plantation has been done, we deem it proper to form a Committee comprising of RO, MOEF and CC Lucknow and Divisional Forest Officer, Varanasi who will act as the coordinating agency.

6. The Two Member Committee will visit the site and ascertain the correct position keeping in view the observations made above and will submit report before the Tribunal at least one week before the next date of hearing.

7. List on 11.11.2024



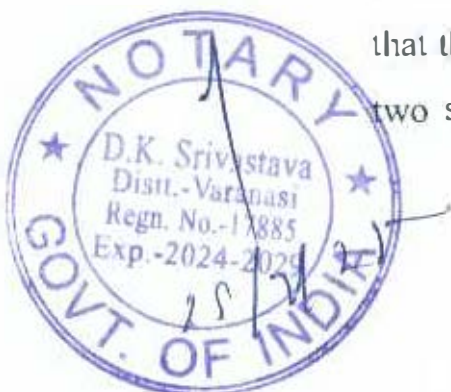
13. Pursuant thereto, the Two Member Committee comprising of Ms. Swati (Divisional Forest Officer, Varanasi Division, Varanasi) and Ms. Prachi Gangwar (Deputy Inspector General of Forests (Central), Regional Office, Ministry of Environment, Forest and Climate Change, Government of India) filed their Report before this Hon'ble Tribunal. That the following are the observations made in the said Report:

- i. On 24.10.2024, a field inspection was conducted by the two members of the committee along with regional staff of the Forest Department in the presence of representatives of the Banaras Hindu University.
- ii. During the on-site inspection, illegal felling of 7 (Seven) Sandalwood Trees and 12 (Twelve) Trees of different species were found.
- iii. 1630 Saplings were planted in the campus of Respondent No.2 University.

14. In respect of the above stated Committee Report, the Respondent No.2 submits as follows:

I. 7 (Seven) Sandalwood Trees:

- a) So far as the observation with respect to the 7 (Seven) Sandalwood Trees are concerned, it is specifically and categorically stated that the same were NOT removed by officials of the Respondent No.1 University. It is submitted that the aforesaid Trees are ones which were found stolen on two separate occasions i.e. one on 06.10.2018 and one on



A handwritten signature in blue ink, appearing to be "A.K." or similar, located below the notary seal.

13.10.2023, from Department of Dravyaguna, Faculty of Ayurveda, Institute of Medical Sciences, BHU. Immediately upon learning of the respective incidents, the officials of Respondent No.1 University got registered FIR bearing 1052 dated 06.10.2018 (PS: Varanasi) and FIR bearing 0403 dated 13.10.2023 (PS: Lanka, District-Kashi, Commissionerate Varanasi) respectively. As per the communication received from Police Station, Lanka, Varanasi, final report in both the matters have been filed. Thus, the officials of the Respondent No.2 University cannot be held to be vicariously liable for the acts of the unknown persons which have committed the illegal acts of theft. A copy of the FIR bearing 1052 dated 06.10.2018 (PS: Varanasi) is annexed herein as Annexure R-2/8. A copy of the FIR bearing 0403 dated 13.10.2023 (PS: Lanka, District-Kashi, Commissionerate Varanasi) is annexed herein as Annexure R-2/9. A copy of Communication dated 28.10.2024 of Police Station, Lanka, Varanasi is annexed herein as Annexure R-2/10.

II. 12 (Twelve) Trees:

- a) With respect to the 12 (Twelve) Trees which are referred to in the Report is concerned, it is submitted that such trees were felled on account of emergent and exigent circumstances which concerned safety of students, staff,



teachers and general public. In this regard, it is submitted that:

- i. On 03.08.2024, an unfortunate incident occurred in the University Campus wherein Mr. Brinda Pal who was 3rd year Ph.D. research scholar of Physics Department of the University, got severely injured due to natural and sudden falling of a dry Palm tree over him. He was admitted in ICU Trauma Centre for treatment on the same day. He remained admitted in the Trauma Centre for around two months. A copy of the Discharge Summary dated 06.10.2024 is annexed hercin as Annexure R-2/f1.
- ii. In light of such an unfortunate incident and in order to avoid such an eventuality in the future, the Horticulturist Unit of the Respondent No.2 University took a suo moto action to cut down 11 dry/dead trees i.e. 06 Mango, 02 Gulmohar, 01 Kathal, and 02 Mahua, in the month of August 2024 as they were found to be located alongside the busy roads and in front of student hostels and were considered to be dangerous for public safety. In addition to the above 11 Trees, there was a Gulmohar tree which was located near the Main Gate of the University



which was suddenly uprooted due to natural cause i.e. rain and gusty wind and its removal was necessary for clearing the road blockage. The details of the above 12 trees as communicated to the Registrar, BHU by the Professor In-Charge, Horticulturist Unit vide his letter dated 29.10.2024 is annexed herein as Annexure R-2/12.

b) With regard to the felling of aforementioned 12 Trees, the attention of this Hon'ble Court is invited to Section 5 of UP Protection of Trees, 1976 provides for the procedure for permission to fell remove trees. The proviso to the said Section 5 specifically provides an exception where immediate action/steps are necessary to remove any obstruction or nuisance or to prevent any danger. The relevant extract of the provision is produced herein below for ready reference:

(1) Any person entitled to fell a standing tree or to cut, remove or otherwise dispose of a fallen tree, may make an application to such officer in such form as may be notified by the State Government, for permission to fell such standing tree or to cut, remove or otherwise dispose of such fallen tree and the officer to whom such application is made, shall, within twenty days after making such enquiry as he thinks fit,



Handwritten signature

forward the application along with his report to the competent authority.

(2) The competent authority shall, within fifteen days from the date of receipt of the report under sub-section (1), grant or refuse the permission applied for;

Provided also that such immediate steps as are necessary to remove any obstruction or nuisance or to prevent any danger may be taken without such permission.

Thus, the felling of the aforementioned 12 Trees on account of emergent and exigent circumstances as described herein above is squarely covered by the proviso to Section 5 of UP Protection of Trees, 1976, as such, is permissible in law.

III. Plantation of 1630 Saplings:

The Committee Report unambiguously records that 1630 Saplings were planted in the campus of Respondent No.2 University. The said fact itself confirms the commitment of the Respondent No.2 University towards environmental conservation and diligent efforts made towards the growth, maintenance and upkeep of its green cover in the University Campus.

15. The Respondent No.7 (District Forest Officer) has filed its Reply to the above captioned OA. That in the said Reply, the Respondent No.7 has alleged that 26 Trees and 7 Sandalwood were removed by



Respondent No.2 University without permission. It is alleged in the Reply, that permissions were obtained only for 135 Trees whereas 149 Trees were removed by Respondent No.2, leaving a deficit of 26 Trees for which permission was not obtained. In regard of the above contention of Respondent No.7, the Respondent No.2 has already detailed herein above that 12 Trees which were old, dead and dry were felled under emergent and exigent circumstances which endangered Public Safety. So far as the other 14 Trees are concerned, it is submitted that the Respondent No.2 University had due permissions from DFO in respect of the same. The Respondent No.7 has made a factual error in recording that the Respondent No.2 University had only permission to cut 135 Trees whereas the true and correct fact is that the Respondent No.2 had obtained permissions for 180 Trees. The details of each of the permission have already been set out in Para 5 and the corresponding Letters of DFO is annexed as Annexure R-2/4.

16. It is pertinent to note that each of the contentions as stated in the Reply of Respondent No.7 had been raised by the Respondent No.7 in its Letter bearing No.1802/29-1 dated 26.10.2024 issued to Respondent No.2. In response to the said Letter, the Respondent No.2 issued a Reply/Letter bearing No. RO. /2024-25/373 dated 02.11.2024 wherein the Respondent No.2 responded to each of the contentions of Respondent No.7 and elaborated each of the facts as mentioned in the Paras herein above. It is submitted that the Respondent No.7 has failed to place the above Reply of Respondent No.2 before this Hon'ble Tribunal. A copy of the Reply/Letter



bearing No. RO. /2024-25/373 dated 02.11.2024 is annexed herein as **Annexure R-2/13.**

17. In the above facts and circumstances, it is clear and evident that the allegations of illegal felling of trees by Respondent No. 2 is unfounded. Respondent No. 2 has consistently dedicated itself and remains committed towards environmental protection and conservation wherein it has made concerted efforts to maintain a green campus which has a large number of old, new, endemic, exotic, flowering and fruit bearing trees. The limited trees which were removed were for genuine reasons and was with the due permission of the DFO, Varanasi. The felling of 12 trees was necessitated by safety concerns of the public whereas the 7 sandalwood trees were an unfortunate case of their, for which Respondent No. 2 had promptly lodged FIRs on each occasion. Be that as it may, as has been acknowledged in the Report of the Committee itself, the Respondent No.2 has grown at least 1630 Saplings. The same are being nurtured and grown with due care at the Respondent No.2 University. In the above facts and circumstances, it is most humbly prayed that the captioned OA be dismissed.

PARA-WISE REPLY:

- 1 That the contents of para 1 are specifically and categorically denied as false, frivolous and misleading. It is vehemently denied that a large number of trees was felled illegally. As detailed in the preliminary submissions, the Trees were felled after seeking due permission from the Forest Department. It is submitted that only



AA

155 trees were felled for public safety, essential construction etc. It is further submitted that the Horticulturist Unit of Respondent No.2 took permission for felling 180 trees from the DFO, Varanasi vide various letters as detailed in the present Reply. Moreover, it is submitted that 12 trees were felled on account of emergent and exigent circumstances which concerned safety of student, staff, teachers and general public. Further, it is submitted that the 7 sandalwood trees which were stolen from the Department of Dravyaguna, Faculty of Ayurveda, IMS, BHU premises without knowledge or connivance of the Respondent No.2. in this regard, it is pertinent to mention herein that the first Information Report was lodged with the Local Police Station, Lanka, Varanasi, against theft on two occasions, i.e., 2018 and 2023. The contents of the preliminary submissions may be read as part and parcel of present Reply. Same is not repeated herein for sake of brevity and to avoid prolixity.

- 2 That the contents of para 2 are specifically and categorically denied as false, frivolous and misleading. It is reiterated that a total of 155 trees were fell down in the last three years with due permission from DFO, Varanasi. Further, it is pertinent to note that Respondent No.2 planted a total of 1607 compensatory plants in the campus. It is further submitted that Respondent No.2 is conscious of maintaining good and healthy environment by conserving and planting trees on the campus. It is further submitted that there are trees on both the sides of the roads,



A handwritten signature in blue ink, appearing to be "D. S. Srivastava".

around building, playgrounds and other places in the campus. It is further submitted that the purported allegations regarding the large-scale felling of trees and depletion of greenery in the campus is entirely unfounded and misleading. In reality, the campus is home to large number of old, new, endemic, exotic, flowering and fruit bearing trees providing extensive green cover. Contrary to the applicant's allegations, there has been no indiscriminate felling of trees on campus. It is pertinent to mention that the Google images relied upon by the Applicant are misleading and do not accurately represent the situation. Notably, both images on Google Maps are dated 23.04.2024, coinciding with the autumn season when most trees shed their leaves. Moreover, the Applicant has failed to provide comparative images to substantiate their claims. Furthermore, it is submitted that the images in question are sourced from Google and not satellite images, as alleged by the Applicant. Contrary to the Applicant's assertions, the greenery of the campus remains intact. In fact, most recently, a consolidated survey was conducted from 29.11.2024-06.12.2024, to assess the trees planted during 2022, 2023, and 2024. The survey team consisted of 16 gardeners and 6 Research Scholars from the Department of Horticulture, Institute of Agricultural Science. The survey revealed that a total of 2,389 trees were planted between January 2022 and 06.12.2024. Unfortunately, 156 trees did not survive. Nevertheless, the present survival rate of the newly planted saplings stands at an impressive rate of 93.47%. The contents of the preliminary submissions may



be read as part and parcel of present Reply. Same is not repeated herein for sake of brevity and to avoid prolixity.

- 3 That the contents of para 3 are specifically and categorically denied as false, frivolous and misleading. As detailed in the foregoing paragraphs, limited tree felling was undertaken only after obtaining the requisite permission from the competent authority. The contents of the preliminary submissions may be read as part and parcel of present Reply. Same is not repeated herein for sake of brevity and to avoid prolixity.
- 4 That the contents of para 4 are specifically and categorically denied as false, frivolous and misleading. It is reiterated that adequate number of trees were planted as compensatory measure. It is further submitted that 1607 trees were planted during the years under consideration whereas 155 trees were felled after due approval of the competent authority. Respondent from January 2022 till June 2024 has planted a total of 1,844 Trees. Out of the said 1,844 Trees, 1,607 have survived and continue to grow with each passing day. Thus, the survival rate of plantation carried out by Respondent No.2 University is 87% which itself is an indicator of the degree of efforts and care that the Respondent No.2 University gives to the environment, more specifically the Plantation in and around the University Campus. The contents of the preliminary submissions may be read as part and parcel of



present Reply. Same is not repeated herein for sake of brevity and to avoid prolixity.

- 5-6 That the contents of paras 5-6 are specifically and categorically denied as false, frivolous and misleading. The contents of the preliminary submissions may be read as part and parcel of present Reply. Same is not repeated herein for sake of brevity and to avoid prolixity.
- 7 That the contents of paras 7 is specifically and categorically denied as false, frivolous and misleading. As detailed in the preceding paragraphs. Respondent No.2 is committed for compliance of all the environmental norms towards the conservation of the biological diversity. Accordingly, different species of trees are planted within the university campus. The contents of the preliminary submissions may be read as part and parcel of present Reply. Same is not repeated herein for sake of brevity and to avoid prolixity.
- 8 That the contents of para 8 does not merit any response, since the same is only proposition of law. The contents of the preliminary submissions may be read as part and parcel of present Reply. Same is not repeated herein for sake of brevity and to avoid prolixity.
- 9 That the contents of para 9 is specifically and categorically denied as false, frivolous and misleading. The contents of the preliminary submissions may be read as part and parcel of present Reply. Same is not repeated herein for sake of brevity and to avoid prolixity.

Reply to Grounds:



A handwritten signature in blue ink, consisting of stylized initials and a surname.

A-B That the contents of paras A-B are specifically and categorically denied as false, frivolous and misleading. It is vehemently denied that large number of trees was felled illegally. As detailed in the preliminary submissions, the Trees were felled after seeking due permission from the Forest Department. It is submitted that only 155 trees were felled for public safety, essential construction etc. It is further submitted that the Horticulturist Unit of Respondent No.2 took permission for felling 180 trees from the DFO, Varanasi vide various letters as detailed in the present Reply. Moreover, it is submitted that 12 trees were felled on account of emergent and exigent circumstances which concerned safety of student, staff, teachers and general public. Further, it is submitted that the 7 sandalwood trees which were stolen from the Department of Dravyaguna, Faculty of Ayurveda, IMS, BHU premises without knowledge or connivance of the Respondent No.2. in this regard, it is pertinent to mention herein that the First Information Report was lodged with the Local Police Station, Lanka, Varanasi, against theft on two occasions, i.e., 2018 and 2023. The contents of the preliminary submissions may be read as part and parcel of present Reply. Same is not repeated herein for sake of brevity and to avoid prolixity.

C-E That the contents of paras C-E are specifically and categorically denied as false, frivolous and misleading. As detailed in the foregoing paragraphs, it is reiterated that tree felling was undertaken only after obtaining the requisite permission from the competent authority. As detailed in the preceding paragraphs, Respondent No.2



is committed for compliance of all the environmental norms towards the conservation of the biological diversity. Accordingly, different species of trees are planted within the university campus. The contents of the preliminary submissions may be read as part and parcel of present Reply. Same is not repeated herein for sake of brevity and to avoid prolixity.

PRAYER CLAUSE:

The contents of the Prayer Clause of the OA are specifically and categorically denied as false, frivolous, and misleading. In light of the facts and circumstances as detailed in this instant Reply, the Applicant is NOT entitled to any relief as prayed for, before this Hon'ble Tribunal. In view of the same, it is submitted that the Applicant claims ought to be dismissed.. The contents of preliminary submissions may be read as part and parcel of the present Reply. Same is not repeated herein for sake of brevity and to avoid prolixity.

**AUTHORIZED REPRESENTATIVE OF
RESPONDENT NO.2**

THROUGH

NEW DELHI

DATED: __.02.2025

ABHISHEK SINGH

ADVOCATE FOR THE RESPONDENT NO.2

J-26 (LGF), JANGPURA EXTENSION

NEW DELHI - 110014

MOB: +91-9910291290

Email: advocate@jai-law.com



Handwritten signature

VERIFICATION:

Verified at ____ on this day of February 2025 that the contents of Paras 1 to 17 of the Reply are true and correct to my knowledge based on official documents, record and duly checked and verified information received from the Professor In-Charge, Horticulturist Unit, BHU, whereas the contents of Para Wise Reply of the Reply are true and correct on the basis of legal information and advice received in addition to the document, records and information received from the Professor In-Charge, Horticulturist Unit, BHU and believed to be true.


AUTHORIZED REPRESENTATIVE OF
RESPONDENT NO.2





S.No. 548 Year 2025



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS

...RESPONDENTS

AFFIDAVIT

I, Rishabh Tiwari s/o Shri Suresh Narayan Tiwari aged about 36 years, posted as Assistant Registrar (Legal Cell), Authorized Representative of the Respondent No.2 University, office at Banaras Hindu University, Varanasi – 221005, U.P, India, do hereby solemnly affirm and declare as under:

1. That I am the Authorized Representative of the Respondent No.2 University, in the above captioned suit and conversant with the facts of the above noted matter as such competent to depose with respect thereto and to swear this affidavit.
2. That the accompanying Reply has been drafted under my instructions, I have gone through the same and understood the contents thereof. I say the averments made in the accompanying Reply are true and correct to my knowledge.
3. I say that the contents of the accompanying Reply may kindly be read as part of this affidavit also, the contents thereof are not repeated for the sake of brevity.

[Signature]
DEPONENT

VERIFICATION:

Verified at _____ on this day of February 2025 that the contents of the affidavit are true and correct to my knowledge based on official documents, record and duly checked and verified information received from the Professor In-Charge, Horticulturist Unit, BHU, and believed to be true. Nothing material has been concealed therefrom.

इसमें कथनकारता ने कथन प्रमाण किया
Oathed by deponent before me
प्रमाणित किया जावितता की
Counselled by Advocate Shri *[Signature]*
बतव दिनांक.....

[Signature]
DEPONENT

डी.के. श्रीवास्तव, ए-वाकेट
Notary Govt of India
Regn. No. 17
25/2/25



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS

...RESPONDENTS

Annexure R-2/1



A handwritten signature in blue ink, consisting of stylized cursive letters.

Ref. No. R/

Date : 21.02.2025

Letter of Authority

I, Prof. Arun Kumar Singh, Registrar of Banaras Hindu University do hereby authorize Mr. Rishabh Tiwari, Assistant Registrar, R.O. (Administration)- Legal Cell to represent Banaras Hindu University and sign on its behalf, Affidavit, Petition, Reply, Rejoinder, Application, or any other documents in connection thereto, of O.A. 928/2024 titled as "SAURABH TIWARI VS UNION OF INDIA & ORS." pending before the Hon'ble Principle Bench of the National Green Tribunal.

मन्सूर
24/02/2025
REGISTRAR

Banaras Hindu University



VARANASI -- 221 005
T: (0542) - 2368558
F: (0542) - 2369425
E: registrar@bhu.ac.in
W: www.bhu.ac.in

Handwritten signature

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS

...RESPONDENTS

Annexure R-2/2



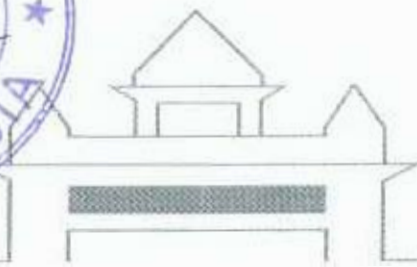
[Handwritten signature]

काशी हिन्दू
विश्वविद्यालय



BANARAS HINDU
UNIVERSITY

**UNDERGRADUATE
INFORMATION
BULLETIN
2023**



BHU

capital of knowledge

CHAPTER – 1: INTRODUCTION ABOUT BANARAS HINDU UNIVERSITY, NTA AND ABOUT COMMON UNIVERSITY ENTRANCE TEST

1.1. About Banaras Hindu University

Banaras Hindu University (BHU), Varanasi, one of the top Institutions of Eminence in the country recognized by the Ministry of Education, Government of India, was created by an Act of Parliament – BHU Act 1915 and founded by the Pandit Madan Mohan Malaviya, along with a group of other luminaries, in 1916. The university comprises 5 institutes, 16 Faculties (streams) 141 Departments, 4 inter-disciplinary centers, a constituent college for women, 3 constituent schools and 4 Colleges admitted to the Privilege to the University. It covers a vast range of subjects pertaining to all branches of humanities, social science, technology, medicine, science, fine arts and performing arts. 40,000 students from diverse backgrounds are enrolled here. About 2000 teachers and nearly 7000 non-teaching staff are part of the University. Students from as many as 48 countries also come to study here. The university has taken a leadership role in promoting new ideas, the spirit of integration of the world and cultivate intellect and culture.

1.2. About National Testing Agency (NTA)

The Ministry of Human Resource Development (MHRD), which is now known as Ministry of Education (MoE), Government of India (GOI) has established the National Testing Agency (NTA) as an independent, autonomous, and self-sustained premier testing organization under the Societies Registration Act (1860) for conducting efficient, transparent and international standards tests in order to assess the competency of candidates for admissions to premier higher education institutions. The National Testing Agency (NTA) has been assigned the task of conducting the Central Universities Common Entrance Test (CU-CET) for Undergraduate programmes for 2023 for the 45 participating Central Universities. The registration and application process shall be done by the National Testing Agency (NTA) on their official website <https://cuet.samarth.ac.in>.

Role of NTA is confined to registration of candidates for the exam, admitting them to the exam, conducting the exam in the prescribed mode, display of answer keys and inviting challenges, finalizing the answer keys, processing the results and handing over the results to BHU.

About Common University Entrance Test [CUET (UG)]

The Common University Entrance Test [CUET (UG)] is being introduced for admission into all UG Programmes in all Central Universities for academic session 2023-24 under the Ministry of Education, (MoE). The Common University Entrance Test (CUET) will provide a common platform and equal opportunities to candidates across the country, especially those from rural and other remote areas and help establish better connect with the Universities. A single examination will enable the Candidates to cover a wide outreach and be part of the admissions process to various Central Universities.



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS

...RESPONDENTS

Annexure R-2/3

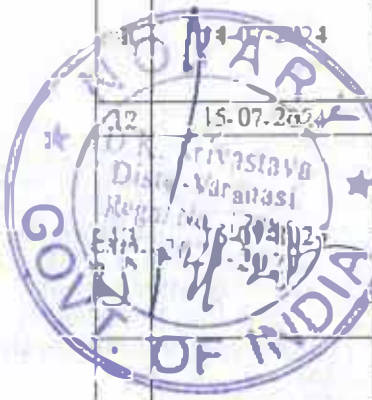


Handwritten signature

Details of sapling of trees and flowering shrubs planted from June 2024 till date:

171

Ser	Date of Planting	Name of Plant	Number of Plant	Location
1	05-06-2024	Teak	47	In front of Kendriya Vidyalaya
2	05-06-2024	Ficus bengalensis	1	Kashi Viswanath Temple Complex
		Saraca indica	1	
		Ficus infectoria	1	
		Mimosop elengi	9	
		Kaner	10	
		Ixora	8	
		Ashok pendula	2	
		Croton	4	
		Marsringal	2	
		Tikoma	4	
Sawanl	8			
3	05-06-2024	Hibiscus	15	Institute of Agricultural Sciences
		Lagerstocmia india	15	
		Lagerstocmia thore	2	
4	13-06-2024	Lonla	2	BHU main gate
		Fox tail palm	10	
		Livistonia palm	12	
		Lagerstocmia india	12	
		Kamini	200	
		Cosmos	200	
Amaranthus globe	200			
5	01-07-2024	Mango	4	Control Nursery
6	09-07-2024	Choti chandni	200	In front of Brahma Hostel
		Mango	20	
7	10-07-2024	Mahua	15	Hostel Road
		Choti chandni	50	
		Mango	22	
		Kaner	100	
8	11-07-2024	Choti Chandni	100	
		Bari Chandni	100	
9	12-07-2024	Mango	5	Dalmia Hostel Chowaha
		Gurhal	5	
10	13-07-2024	Kaner	50	In front of Dalmia Hostel
		Choti Chandni	30	
		Bari Chandni	25	
		Gurhal	5	
		Chinese Chandni	50	Dept. of Journalism & Mass Communication
		Croton	12	
		Kamini	20	
		Kaner	30	
		Bari Chandni	50	
		Choti Chandni	100	
Gurhal	100	Between Dalmia Hostel and Kaimai		
		Kamini	50	Hospital and Malviya Bhavan
		Bari Chandni	100	
		Gurhal	100	
		Croton	50	
		Mahua	37	
	15-07-2024	Choti Chandni	50	In front of Maarvi Hostel
		Bari Chandni	50	
		Gurhal	50	
		Chinese Chandni	100	
		Kamini	100	
		Gulchin	30	Between Birla and Brahma Hostel
		Kaner	150	
		Choti Chandni	150	
		Kaner	150	Malviya Bhavan
		Choti Chandni	150	
		Kaner	150	In front of LD Guest house
		Choti Chandni	150	
				From Post office to Arts Faculty



S. Jagan Mohan
 आचार्य प्रभारी
 Professor-in-Charge
 उद्यान विशेषज्ञ इकाई
 Horticulturist Unit
 काशी हिन्दू विश्वविद्यालय
 Banaras Hindu University

[Handwritten signature]

14	18-07-2024	Bari Chandni	150	SS Hospital
		Choti Chandni	100	
		Bari Chandni	150	
15	19-07-2024	Bari Chandni	100	SS Hospital
		Choti Chandni	150	
		Gulchin	5	
16	20-07-2024	Mango	20	Backside road of Vishwanath Temple
17	24-07-2024	Mango	5	Dept. of Zoology road
		Croton	50	SS Hospital
18	25-07-2024	Croton	10	LD Guest house
		Croton	50	University Guest house
		Croton	50	VCLodge
19	30-07-2024	Mahua	30	Hostel lane
		Croton	50	Central office
20	01-08-2024	Mango	25	Dairy Farm road
		Teak	20	III road
		Jamun	20	Dairy Farm road
21	03-08-2024	Mango	4	Dairy Farm road
		Citrus	60	Nursery (Horticulturist Unit)
		Citrus	34	Nursery (Horticulturist Unit)
22	05-08-2024	Karonda	50	in front of Brocha hostel
		Kamini	150	
		Mango	5	
		Jamun	5	Sanskrit Vidyadhama
		Desi Ashok	5	
23	06-08-2024	Kamini	250	Brocha Hostel road
		karonda	30	Nursery (Horticulturist Unit)
24	08-08-2024	Kamini	150	Brocha hostel road
25	09-08-2024	Mango	5	Kanaccha
		Furcraea	5	
		Kamini	100	Vishwanath Temple
26	10-08-2024	Ashok pendula	42	Nursery (Horticulturist Unit)
		Kamini	210	Brocha hostel road
		Tikoma	30	
		TMC (choti)	125	
		Kamini	150	Malviya Bhavan
27	12-08-2024	Ilamelia	150	
		Toniary	1	
		Croton	16	
		Croton	15	Dept. of Geography
		Choti Chandni	10	
28	16-08-2024	Ixon	4	
		Gulchin	5	Malviya Bhavan
		Boule Palm	4	
		Box wood	260	
		Jamurind	15	Between Maitri Jalpan Griha & Brocha Hostel
29	18-08-2024	Mango	15	
		Ixon	4	SS Hospital
30	22-08-2024	Tamarind	20	
		Savani	5	Brocha Hostel
		Bari Chandni	20	
		Chandni (TMC)	15	
		Chandni (TMC)	28	Malviya Bhavan
31	23-08-2024	Bari Chandni	25	Nursery (Horticulturist Unit)
		Choti Chandni	25	
		Savani	10	
		Mahua	20	Institute of Agricultural Sciences
		Cassia	20	
32	24-08-2024	Ilamelia	20	
		TMC	150	LD Guest House
		Tamarind	40	Hyderabad gate to I.Ag.Sci. & Computer Center

Sankaraj Allen
 आचार्य प्रभारी
 Professor-in-Charge
 उद्यान विभाग इकाई
 Horticulturist Unit
 काशी हिन्दू विश्वविद्यालय
 Banaras Hindu University

34

32	23-08-2024	Mango	30	Hyderabad gate to IAg.Sci. & computer center	
		Kachnar	25		
		Tikoma	30		
		Alomanda	15		
		Amaltus	20		
		Croton	4		
		Ashok	3		Mandir complex
		Ixora	2		
33	29-08-2024	Teak	50	Dairy farm	
		Mahugoni	20		
		Teak	50	Mandir	
		Kamini	50		
		Neem	8		Akela babu to Matri Jagan Getha
34	30-08-2024	Kaner	15	III	
		Amaltus	10		
		Ixora	10		
		Ashok Pendula	15		
		Sawani	10		
		Mango	20		
		Aonla	20		
		Parjita	10		
		Gulachin	10		
		Croton	12		
		Choti Chandni	10		
Tikoma	10				
35	03-09-2024	Kamini	200	Brocha Hostel Road	
		Aurocaria	4	S S Hospital	
		Tikoma	8		
		Aurocaria (small)	10		
		TMC	20		
		Ixora	10		
		Poinsettia	2		
36	04-09-2024	Buji Chandni	100	Near Journalism Dept.	
		Choti Chandni	100		
		Parjita	2		
		Gulchin	2		
		Tikoma	2		
		Alabanda	2		
		Croton	2		
		Sawani	2		
		Ixora	12		
		Amaltus	2		
		Kachnar	2		
Imli	20	Botany Dept. to Kaimai chowrah			
37	06-09-2024	Kamini	200	Brocha Hostel Road	
38	07-09-2024	Teak	100	Dairy Farm	
		Cul sagon	100		
		Sisam	30		
		Cassia	25		
		Eucalyptus	25		
39	10-09-2024	Kamini	80	Brocha hostel road	
		Choti Chandni	20		
		Sawani	2		
40	12-09-2024	Molsari	3	SS Hospital	
		Gulmohar	70	Sir gate to MMV	
Cassia	50				
Amaltus	50				
Teak	65	BHU club to Hyderabad gate			
Mango	13	Post office to BHU club			
Mango	29	Hyderabad Gate to choti gali			
Teak	6				



Sachin Kumar
 आचार्य प्रभारी
 Professor-in-Charge
 इकाई विज्ञान विभाग
 Horticultural Unit
 कृषि विद्यापीठ
 Banaras Hindu University

[Handwritten signature]

[Handwritten signature]

		Mango	19	Choti gali to JIT chouraha
		Mango	13	Kotmai to D1
		Inli	30	Botany Dept to Kotmai
43	18-09-2024	Ixora	4	Malviya Bhavan
44	19-09-2024	Ixora	4	Visual arts faculu
		Ixora	3	Nursery (Horticulturist Unit)
45	20-09-2024	Choti Chandni	10	Brocha Hostel
		Ficus	20	Swimming Pool
46	23-09-2024	Mango	10	Chitpur gate to Non-teaching Nat
47	26-09-2024	Inli	31	Hindi Bhawan chouraha to Birla chouraha
48	27-09-2024	Mousali	30	
		Mithi Neem	10	Nursery (Horticulturist Unit)
		Bar. umri	10	
49	30-09-2024	TMC Double	25	
		TMC Single	35	Nursery (Horticulturist Unit)
		TMC Dwarf	100	
50	01-10-2024	TMC Double	40	JIT to V.T.
51	03-10-2024	Croton	40	Sardar Patel hostel & road
		TMC	250	
52	04-10-2024	TMC Dwarf	150	Sardar Patel hostel & road
		Croton	32	
53	23-10-2024	Neem	16	Nonlech Dept road
54	25-10-2024	TMC Double	92	Hostel road Daimia & Gurtu
55	27-10-2024	Mahogany	80	Rampur Hall JIT & Chemical Eng.
		Amul	60	
56	28-10-2024	Thevonia	160	Rajputana to Daimia Hostel both side
		Mahua	12	
Total			9291	

Sanjay Kumar
 आचार्य प्रभारी 25/11/24
 Professor-in-Charge
 उद्यान विशेषज्ञ इकाई
 Horticulturist Unit
 काशी हिन्दू विश्वविद्यालय
 Banaras Hindu University



Handwritten signature or initials.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024

IN THE MATTER OF:

SAURABH TIWARI

... APPLICANT

VERSUS

UNION OF INDIA AND ORS

... RESPONDENTS

Annexure R-2/4



A handwritten signature in blue ink, consisting of stylized initials.



कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(वर्धनमवन, एच.आई.जी. 38 अमोक विहार कालोनी फेज-1, पहडिया, वाराणसी-221007)

दूरभाष / फ़ैक्स - 0542-2686576

ई-मेल divvnrbs@govtindia.in

पत्रांक-3653 / 221 दिनांक, वाराणसी, जून, 24, 2024

सेवा में

प्रोफेसर इंवारज,
उद्यान विशेषज्ञ इकाई
बनारस हिन्दू विश्वविद्यालय
वाराणसी।

विषय:- प्रो.एस.वी.एस. राजू क्वार्टर नं० आर-23, ईदराबाद कॉलोनी, का.हि.वि.वि स्थित 01 पेड़ के मूल्यांकन एवं पातन के संबंध में।

संदर्भ:- जापका पत्र सं० एच/लकड़ी/2024-2025/02 दिनांक 11.04.2024

महोदय,

संदर्भित पत्र द्वारा प्रोफेसर इंवारज, उद्यान विशेषज्ञ इकाई, प्रो.एस.वी.एस. राजू क्वार्टर नं० आर-23, ईदराबाद कॉलोनी, का.हि.वि.वि. स्थित 01 पेड़ जो परिपक्व हो जाने तथा डालियों के टूट-टूट कर गिरने से वृक्ष के मूल्यांकन एवं पातन हेतु अनुरोध किया गया है।

उपरोक्त के सम्बंध में क्षेत्रीय वन अधिकारी, वाराणसी रेंज द्वारा ज्ञय कराई गई। जांच के समय मीठे पर श्री. प्रमजन्म सुभार्याहृद्दर उद्यान विभाग वी०एच०गु० उपस्थित रहे। उनके द्वारा एच यूकेलिटस का वृक्ष दिखाया गया जो परिपक्व हो चुका है जिसकी डालियां टूट-टूट कर गिरने से जन-जन कि डानी हो सकती है। उक्त वृक्ष का स्वागत्य वी०एच०गु० का है। वृक्ष का विवरण निम्न प्रकार है-

क्रासं	प्रजाति	व्यास यग (सेमी)	वृक्षों कि संख्या	दर	कुल(घनराशि)
0					
1	यूकेलिटस	70-75	1	हरा,खभा,जजबर,ठोस	3315.00
				योग-	3315.00

मु० (तीन हजार तीन सौ पन्द्रह रूपये) मात्र

उपरोक्त 01 वृक्ष की पातन अनुमति हेतु नियमानुसार प्रति वृक्ष मु० 100.00 रु० की दर से अर्थात् 01x100 = 100.00 (एक सौ रूपये) मात्र पातन अनुमति शुल्क तथा नियमानुसार जमानत के रूप में रु० 1000.00 (एक हजार) रूपये मात्र की एन.एस.सी. प्रधान डॉक पर, कैंट पोस्ट आफिस, नदेसर, वाराणसी से त्रय कर अधोहस्ताक्षरी के पदनाम से बन्धक करा कर उपलब्ध कराने का कष्ट करें ताकि पातन अनुमति निर्गत की जा सके।

महोदय

(स्वाति)

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी



संख्या- / सम दिनांकित।
प्रतिलिपि - क्षेत्रीय वनाधिकारी, वाराणसी रेंज को उनके पत्रांक-244/22-1 दिनांक 21.06.2024 के रूप में सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित।

(स्वाति)
प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी



कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(वन भवन, एच.आई.जी 38, अशोक विहार कालोनी फेज-1, पहलिया, वाराणसी-221007)
दूरभाष/फैक्स- 0542-2685674 ई-मेल dfovrns@yahoo.in

पत्रांक- 2929 / 22-1 दिनांक, वाराणसी, अप्रैल, 12, 2024

सेवा में

प्रो.फेकर इंचार्ज,
उद्यान विशेषज्ञ इकाई
बनारस हिन्दू विश्वविद्यालय
वाराणसी।

विषय- का.हि.वि.वि. परिसर में सुपर स्पेशलिस्ट ब्लॉक के पास National Center of Ageing के मकान निर्माण स्थल पर 12 वृक्षों को भूस्वार्कण एवं पालन के संरक्षण में।

संदर्भ- आचका पत्र सं० एच/एफ/लकड़ी/2024-2025/01 दिनांक 01.04.2024
महोदय,

इस कार्यालय के पत्रांक-2886/22-1 दिनांक 10.03.2024 आपके पत्र सं० एच/एफ/लकड़ी/2024-2025/01 दिनांक 01.04.2024 द्वारा प्रोफेसर इंचार्ज, उद्यान विशेषज्ञ इकाई, का.हि.वि.वि.परिसर में सुपर स्पेशलिस्ट ब्लॉक के पास National Center of Ageing के स्थल निर्माण स्थल में बाचक 12 वृक्षों के पालन अनुमती चूल्क 1200.00 रु० मात्र का E3-0674/643373 दिनांक 02.04.2024 मात्र जाना वराने तथा वृक्ष गुणों संख्या में प्रौद्योगिकी संरक्षण पर आने वाले व्यय कि धनराशि 12000.00 रु० प्रधान डाफ धर, कैंपट, वाराणसी में पासबुक संख्या-0202110089047 दिनांक 21.03.2024 में प्रभागीय वन अधिकारी के नाम से उ.सालों के लिये इन्चक किये जाने के उपरान्त नियमानुसार प्रत्येक 12 वृक्षों की पालन अनुमती प्रदान कि जाती है। वृक्षों का विवरण निम्न प्रकार है-

क्र.सं०	प्रजाति	आस वर्ग (सर्ग)	वृक्षों की संख्या	दरत
1	पोपल	90-10 ऊपर	1	उरा, खडा, अयोग्य
2	गुलर	40-50	1	उरा, खडा, अयोग्य
3	गुलर	80-90	1	उरा, खडा, अयोग्य
4	गुलर	90-10 ऊपर	1	उरा, खडा, अयोग्य
5	आम	20-30	1	उरा, खडा, अयोग्य
6	आम	30-40	2	उरा, खडा, अयोग्य
7	सहस्रपत्र	20-30	1	उरा, खडा, अयोग्य
8	सागौन	10-20	3	उरा, खडा, अयोग्य
9	सागौन	20-30	1	उरा, खडा, अयोग्य
	योग-	योग-	12	

उपरोक्त वृक्षों के पालन के उपरान्त प्रकाश के दुतान हेतु नियमानुसार इस कार्यालय से अभिवहन फस प्राप्त करने हेतु सम्बंधित को निर्देशित करने का कष्ट करें।

भवदीया

(स्वाति)

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

संख्या / संम दिनांकित।

प्रतिनिधि- क्षेत्रीय वनाधिकारी, वाराणसी रेंज को उनके पत्रांक-164/22-1 दिनांक 15.03.2024 के क्रम में सूचनाई एवं आवश्यक कार्यवाही हेतु प्रेषित।



(स्वाति)

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(वन भवन, एच.आई.जी. रोड, अशोक विहार कालोनी फेज-ग, पहडिया, वाराणसी-221007)

दूरभाष / फैक्स - 0542-2585574

ई-मेल tdGovt@yaboo.in

पत्रांक- 3048 /22-1 दिनांक, वाराणसी, मार्च, 24, 2024

सेवा में

प्रोफेसर इंचार्ज,
उद्यान विशेषज्ञ इकाई
बनारस हिन्दू विश्वविद्यालय
वाराणसी।

विषय:- का.हि.वि.वि. परिसर में मिनरल ड्रेसिंग लैव, हाइनिंग इंजीनियरिंग, आई.आई.टी. का.हि.वि.वि. में लटके शीशम के पेंड के पातन अनुमती के सम्बन्ध में।

संदर्भ:- आपका पत्र सं० एच./एफ/लकड़ी/एफ-17/2023-2024/19 दिनांक 09.04.2024

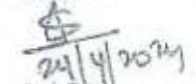
महोदय,

इस कार्यालय के पत्रांक-2662/22-1 दिनांक 19.03.2024 के क्रम में आपके पत्रांक सं० एच./एफ/लकड़ी/एफ-17/2023-2024/18 दिनांक 09.04.2024 के द्वारा प्रोफेसर इंचार्ज, उद्यान विशेषज्ञ इकाई, मिनरल ड्रेसिंग लैव, हाइनिंग इंजीनियरिंग, आई.आई.टी. का.हि.वि.वि. में लटके एक शीशम के वृक्ष की पातन अनुमती शुल्क रु० 100.00 रु० मात्र का एडमिशन संख्या-643377/6874 दिनांक 23.04.2024 वाराणसी रेंज द्वारा जमा कराने तथा उक्त काटे जाने वाले वृक्ष के वस गुनी संख्या में पौधों के रोपण एवं अनुसंधान पर आने वाले व्यय को धनराशि पोस्ट मास्टर, कैंपट, वाराणसी में 1000.00 रुपये कि एन.एस.सी. खाता संख्या 20112962675 दिनांक 05.04.2024 मात्र बंधक करने के उपरान्त प्रश्नगत 01 शीशम के वृक्ष की पातन अनुमती प्रदान की जाती है उक्त वृक्ष का विवरण निम्न प्रकार है-

क्र०सं	प्रजाति	व्यास वर्ग (सेमी)	वृक्षों की संख्या	वशा
0				
1	शीशम	70-80	1	हरा, खटा, अयोग्य

उपरोक्त वृक्ष के पातन के उपरान्त प्रकाश के दुलान हेतु नियमानुसार इस कार्यालय से अभिवहन पास प्राप्त करने हेतु सम्बंधित को निर्देशित करने का कष्ट करें।

भवदीया


(स्वाति)

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

संख्या- /सम दिनांकित।

प्रतिलिपि - क्षेत्रीय वनाधिकारी, वाराणसी रेंज को उनके पत्रांक-185/22-1 दिनांक 15.03.2024 के क्रम में सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित।



(स्वाति)

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी



कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(वन भवन, एचआई.जी. 36, अरोक विहार कातोनी फेज-1, पहाड़िया, वाराणसी-221007)

दूरभाष/फैक्स- 05 42-2685574

ई-मेल-office@vsn.vsn.in

पत्रांक- 2505 / 22-1 दिनांक, वाराणसी, फरवरी, 04, 2024

प्रोफेसर इंचार्ज,
उद्यान विशेषज्ञ हकाई
बनारस हिन्दू विश्वविद्यालय
वाराणसी।

प्रोफेसर इंचार्ज, उद्यान विशेषज्ञ इकाई महिला महाविद्यालय में यूकेलिप्टस के 02 नग वृक्षों का मुल्यांकन एवं पातन करने के सम्बंध में।

आपका पत्र सं० एच/एफ/लकड़ी/2023-2024/682 दिनांक 16.02.2024

इस कार्यालय के पत्रांक-1840/22-1 दिनांक 08.11.2024 के क्रम में आपके पत्र सं० एच/लकड़ी/2023-2024/682 दिनांक 16.02.2024 द्वारा प्रोफेसर इंचार्ज, उद्यान विशेषज्ञ इकाई महिला विद्यालय में यूकेलिप्टस के 02 नग वृक्षों के पातन अनुमति शुल्क मु० 200.00 रु० मात्र E3 सं० 0674/543387 17.02.2024 वाराणसी रेंज द्वारा जमा कराने तथा उक्त काटे जाने वाले वृक्षों की वसतुनी संख्या में अर्थात् 20 का रोपण आने वाली वर्षा ऋतु में करा कर देख रेख करये जाने का अग्रेसरिंग प्राप्त होने के उपरान्त नुसार प्ररगत 02 वृक्षों की पातन अनुमति प्रदान कि जाती है। वृक्षों का विवरण निम्न प्रकार है-

सं०	प्रजाति	व्यास वर्ग (सेमी)	गोलाई (सेमी)	दशा
1	यूकेलिप्टस	290	90 से उपर	हरा, खड़ा, ठोस
2	यूकेलिप्टस	233	70-75	हरा, खड़ा, ठोस

उपरोक्त वृक्षों के पातन के उपरान्त प्रकाष्ठ के हटाने हेतु नियमानुसार इस कार्यालय से अभिवहन पास करने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें।

भवदीया



(स्वाति)

प्रभागीय वनाधिकारी

वाराणसी वन प्रभाग, वाराणसी

सं- /सम दिनांकित।

लिपि - क्षेत्रीय वनाधिकारी, वाराणसी रेंज को उनके पत्रांक-110/22-1 दिनांक 06.01.2024 के क्रम में नार्थ एण्ड आइश्यक कार्यवाही हेतु प्रेषित।

(स्वाति)

प्रभागीय वनाधिकारी

वाराणसी वन प्रभाग, वाराणसी





कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(वन भवन, एच.आई.जी.-3B, अशांक विहार कालोनी, फंज-1, पहड़िया, वाराणसी)

दूरभाष 0542 2685674

ई-मेल - dfvrns@yahoo.in

पत्रांक- 154 / 22-1, दिनांक, वाराणसी चवम्बर, 01-12-2023

सेवा में,

प्रोफेसर इंवारज,
उद्यान विशेषज्ञ इकाई
बनारस हिन्दू विश्वविद्यालय
वाराणसी।

विषय:- संगीत एवं मंच कला संकाय परिसर में नवीन भवन निर्माण में बाधक वृक्षों के मुल्यांकन एवं पातन की अनुमति के सम्बंध में।

संदर्भ:- आपका पत्र सं० एच/एफ-17/2023-2024/409 दिनांक 15.11.2023.

सहोदय,

इस कार्यालय के पत्रांक-1407/22-1, दिनांक 08.11.2023 के क्रम में आपके पत्र सं० एच/एफ-17/2023-2024/409 दिनांक 15.11.2023 द्वारा काशी हिन्दू विश्वविद्यालय के संगीत एवं मंच कला परिसर में नवीन भवन के निर्माण में बाधक 01 बहुआ, 01 सेमल के वृक्षों के पातन अनुमति शुल्क रु० 200.00 रु० का E3 सं० 6674/643311 दिनांक 21.11.23 द्वारा जमा करने तथा उक्त बाधे जाने वाले वृक्षों की दसगुनी संख्या में अर्थात् 20 पौधों का संवर्ण आने वाली वृक्ष ऋतु में कर कर देख रेख कराये जाने का अम्बलस्टेकिंग प्राप्त होने के उपरान्त नियमानुसार प्रश्नमत्त 02 वृक्षों की पातन अनुमति प्रदान की जाती है। वृक्षों का विवरण निम्न प्रकार है-

क्र०सं०	प्रजाति	व्यास वर्ग (सेमी)	वृक्षों की संख्या	दशा
1	महुआ	70-80	1	हरा, खड़ा, अयोग्य
2	सेमल	40-50	1	हरा, खड़ा, अयोग्य
			02	-

उपरोक्त वृक्षों के पातन के उपरान्त प्रकाष्ठ के दुलान हेतु नियमानुसार इस कार्यालय से अमिवहन पास प्राप्त करने हेतु सम्बंधित को निर्देशित करने का कष्ट करें।

भवदीय

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

संख्या- /सम दिनांकित।

प्रतिलिपि- क्षेत्रीय वनाधिकारी, वाराणसी रेंज को उनके पत्रांक-71/22-1 दिनांक 04.11.2023 के क्रम में सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।



प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी
 (वन भवन, एच.आई.सी.-36, अशोक विहार कॉलोनी, फेज-1, महिषा, वाराणसी)
 वृषभाष- 0542 2655974 ई-मेल - dfvrns@yahoo.in

पत्रांक- 1130 / 22-1, दिनांक, वाराणसी अक्टूबर, 06, 2023

सेवा में,

✓ प्रोफेसर इंचार्ज,
 उद्यान विशेषज्ञ इकाई,
 काशी हिन्दू विश्वविद्यालय,
 वाराणसी।

विषय:- काशी हिन्दू विश्व विद्यालय वाराणसी के कला संकाय में यूकेलिप्टस के 20 वृक्षों के मूल्यांकन एवं पालन के सम्बन्ध में।

संदर्भ:- आपके पत्र सं० एच/एफ-17/2023-24/370 दिनांक 03.10.2023

महोदय,

इस कार्यालय के पत्रांक 897/22-1 दिनांक 25.09.2023 के क्रम में आंशिक पत्र सं० एच/एफ-17/2023-24/370 दिनांक 03.10.2023 द्वारा काशी हिन्दू विश्व विद्यालय वाराणसी के कला संकाय में 20 वृक्षों की पालन अनुमति शुल्क 2000.00 (दो हजार रुपये) मांग आमा करना तथा वृक्षों के काटे जाने के तुरन्त पश्चात् इसी वर्षा त्रयु की सभासी से पूर्व 20 वृक्षों के बढ़ते उसकी दस गुनी संख्या में अर्थात् 200 वृक्षों का रोपण करा कर पञ्चावृत्ती देल रख कराने जने का अप्रस्टेकिंग प्राप्त होने के उपरान्त प्रश्नगत 20 वृक्षों की पालन अनुमती निर्गत कि जाती है। वृक्षों का विवरण निम्न प्रकार है-

क्र.सं०	प्रजाति	वृक्षों की सं०	व्यक्त वर्ग	दरम
1	यूकेलिप्टस	1	10-20	हरा,खड़ा,ठास
2	यूकेलिप्टस	3	20-30	हरा,खड़ा,ठास
3	यूकेलिप्टस	1	30-40	हरा,खड़ा,ठास
4	यूकेलिप्टस	3	40-50	हरा,खड़ा,ठास
5	यूकेलिप्टस	3	50-60	हरा,खड़ा,ठास
6	यूकेलिप्टस	4	60-70	हरा,खड़ा,ठास
		20	-	

उपरोक्त वृक्षों के पालन के उपरान्त प्रकार के कुलाम हेतु निम्नानुसार इस कार्यालय से अभिवहन प्राप्त कर आवश्यक कार्यवाही कराने का कष्ट करें।

भवदीय

SR

प्रभागीय वनाधिकारी
 वाराणसी वन प्रभाग, वाराणसी

दिनांकित।

प्रतिनिधि - क्षेत्रीय वन अधिकारी, वाराणसी रेंज को उनके पत्रांक- 82/22-1 दिनांक 18.09.2023 के सन्दर्भ में सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित।



SR

प्रभागीय वनाधिकारी
 वाराणसी वन प्रभाग, वाराणसी

Handwritten signature at the bottom center.

कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(वन मन्त्र, एच.आर्.डी.सी.-36 अखिल विद्यार-कस्तुरी, फेज-1, एम.डी.ए. वाराणसी)

दूरभाष- (0522) 2602574

ई-मेल - diovras@yahoo.in

पत्रांक- 680 / 22-1, दिनांक, वाराणसी अगस्त, 22, 2023

सेवा में,

प्रोफेसर इंचार्ज,
उद्यम विशेषज्ञ इकाई
बनारस हिन्दू विश्वविद्यालय
वाराणसी।

विषय- विश्वविद्यालय परिसर अन्तर्गत विभिन्न स्थलों पर सुखे/शिरे शीशम के पेटों के फासन की अनुमती के सम्बंध में।

संदर्भ- आपका पत्र सं० एच/लकड़ी/2023-2024/173 दिनांक 22.06.2023

महोदय,

इस कार्यालय के पत्रांक 645/22-1 दिनांक 18.03.2023 के क्रम में आपका पत्र संख्या-एच-17/2023-24/312 दिनांक 21.08.2023 द्वारा काशी हिन्दू विश्वविद्यालय के परिसर में स्थित सुखे/शिरे 04 नम शीशम के वृक्षों का फासन अनुमती शुल्क मु० 400.00 मात्र जमा करने तथा उक्त काटे जाने वाले वृक्षों की दस्तगुनी संख्या में अर्थात् 40 पीसों का रोपण करा कर उसकी देख रेख कराये जाने का अप्रैरहेकिंग प्राप्त होने के उपरान्त नियमानुसार प्रस्तुत 04 वृक्षों की फासन अनुमती प्रदान की जाती है। वृक्षों का विवरण निम्न प्रकार है-

क्र०सं	प्रजाति	व्यास वर्ग (सेमी)	वृक्षों की संख्या	दशा
0				
1	शीशम	70-80	2	सुखा, गिरा, अयोग्य
2	शीशम	60-70	1	सुखा, गिरा, अयोग्य
3	शीशम	40-50	1	सुखा, गिरा, अयोग्य
			04	

उपरोक्त वृक्षों के फासन के उपरान्त प्रकाश के दुलान हेतु नियमानुसार इस कार्यालय से अभिवहन पा प्राप्त करने हेतु सम्बंधित को निर्देशित करने का कष्ट करें।

भवदीय

SK

प्रभागीय वनाधिकारी,
वाराणसी वन प्रभाग, वाराणसी



SK

प्रभागीय वनाधिकारी,
वाराणसी वन प्रभाग, वाराणसी

SK



कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(वन भवन, एच।आई।ए.जी।-36, धर्मशांके विहार कालाकनी, कोष-1, पश्चिम, वाराणसी-221007)

दूरभाष - 0542 2585674

ई-मेल - #tovrns@yahoo.in

पत्रांक- 3809 /22-1 दिनांक, वाराणसी, मई, 09, 2023

सेवा में,

प्रोफेसर इंचाज

उद्यान विशेषज्ञ इकाई

काशी हिन्दू विश्वविद्यालय, वाराणसी।

विषय:- सर सुन्दरलाल चिकित्सालय के स्पेशल गार्ड जी के पीछे यूकेलिप्टस के 07 वृक्षों के मूल्यंकन एवं पातन के सम्बंध में।

सन्दर्भ:- आपके पत्रांक-एच/एफ-17/2023-24/71 दिनांक 06.05.2023।

महोदय,

इस कार्यालय के पत्रांक-377/22-1, दिनांक 25.04.2023 के क्रम में आपके पत्रांक-एच/एफ-17/2023-24/71 दिनांक 06.05.2023 द्वारा सर सुन्दर लाल चिकित्सालय के स्पेशल गार्ड जी के पीछे 07 यूकेलिप्टस के वृक्षों की पातन अनुमति शुल्क रु० 700 (सात सौ रुपये) मात्र जमा कराने तथा 07 वृक्षों के बदले उसकी वसगुनी संरक्षा में अर्थात् कुल 70 पौधों का रोपण करके उसकी पश्चात्काली देख-रेख करायें जानें का अपहरटेकिंग प्राप्त होने के परान्त प्रसंगत 07 यूकेलिप्टस के वृक्षों की पातन अनुमति निर्गता की जाती है। वृक्षों का विवरण निम्न प्रकार है।

क्र० सं०	प्रजाति	वृक्षों की सं०	व्यास वर्ग	पेशा
1	यूकेलिप्टस	1	40-50	हरा, खडा, तोरा
2	यूकेलिप्टस	3	60-80	हरा, खडा, तोरा
3	यूकेलिप्टस	2	80-70	हरा, खडा, तोरा
4	यूकेलिप्टस	1	70से ऊपर	हरा, खडा, तोरा
		7		

उपर्युक्त वृक्षों के पातन के समक्षता प्रकाष्ट के खुलासा हेतु नियमानुसार इस कार्यालय से अफिक्शन पास प्राप्त कर आवश्यक कार्यवाही कराने का कष्ट करें।

भवदीय

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

संख्या- /सम-दि०1नांकित।

प्रतिलिपि - क्षेत्रीय वन अधिकारी, वाराणसी रेंज को उनके पत्रांक-513/22-1 दिनांक 01.05.2023 के क्रम में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।



प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी



कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(वन भवन, एम0आई0जी0-36, अशोकविहार राजलाकरी, फेज-1, पहडिवा, वाराणसी-221007)

दूरभाष - 0542 2586574

ई-मेल - dfovaran@yaho0.in

पत्रांक-2579 / 22-1 दिनांक, वाराणसी, जनवरी, 18, 2023

सेवा में,

प्रोफेसर इंचार्ज
उद्यान विशेषज्ञ इकाई
काशी हिन्दू विश्वविद्यालय, वाराणसी।

विषय:- धनराजगरी छात्रावास, काशी हिन्दू विश्वविद्यालय, वाराणसी में यूकेलिप्टस के 32 वृक्षों का मूल्यांकन एवं पातन के सम्बन्ध में।

सन्दर्भ:- आपका पत्र संख्या-एच/एफ-17/2022-23/680 दिनांक 13.01.2023।

महोदय,

इस कार्यालय के पत्रांक-2525/22-1 दिनांक 10.01.2023 के क्रम में 32 वृक्षों का पातन अनुमति शुल्क मु0 3200.00 (तीन हजार दो सौ रुपये) मात्र जमा कराने तथा 32 वृक्षों के बदले उसकी वसगुनी संख्या में अर्थात् कुल 320 पौधों का रोपण करा कर पश्चात्पूर्ती देख-रेंड कराये जाने का अण्डरटेकिंग प्राप्त होने के उपरान्त प्रयत्नगत 32 वृक्षों का पातन अनुमति निर्गत की जाती है। वृक्षों का विवरण निम्न प्रकार है -

क्र० सं०	प्रजाति	वृक्षों की संख्या	व्यास वर्ग (सेमी०)	दशा
1	यूकेलिप्टस	03	20-30	हरा, खड़ा ठोस
2	यूकेलिप्टस	02	30-40	हरा, खड़ा ठोस
3	यूकेलिप्टस	04	40-50	हरा, खड़ा ठोस
4	यूकेलिप्टस	05	50-60	हरा, खड़ा ठोस
5	यूकेलिप्टस	14	50-70	हरा, खड़ा ठोस
6	यूकेलिप्टस	04	70 से ऊपर	हरा, खड़ा ठोस
	योग	32 वृक्ष	-	-

उपरोक्त वृक्षों के पातन के उपरान्त प्रकाष्ट के दुलान हेतु नियमानुसार इस कार्यालय से अभिवृत्त पास प्राप्त कर आवश्यक कार्यवाही कराने का कष्ट करें।

भवदीय

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

संख्या- /सम दि०1नांकित।

प्रतिलिपि क्षेत्रीय वन अधिकारी, वाराणसी रेंज को उनके पत्रांक-131/22-1 दिनांक 19.10.2022 के सन्दर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी



Handwritten signature



कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी
 (वन सदन, एचआइडीसी-30, अशोक विहार कालाकनी, फेज-1, महर्षिदास, वाराणसी-221007)
 दूरभाष - 0542 2685574 ई-मेल- dfovrns@yahoo.in

पत्रांक- 1616 /22-1 दिनांक, वाराणसी, अक्टूबर, २५, 2022

सेवा में,

प्रोफेसर इंचार्ज
 उद्यान विशेषज्ञ इकाई
 काशी हिन्दू विश्वविद्यालय, वाराणसी।

विषय:- भारतीय प्रौद्योगिकी संस्थान, काशी हिन्दू विश्वविद्यालय अन्तर्गत गेस्ट हाउस की बाउण्डरी पर गिरे शीशम के वृक्ष के मूल्यांकन एवं पातन के सम्बन्ध में।

सन्दर्भ:- आपका पत्र संख्या-एच/एफ-17/2022-2023/251 दिनांक 24.09.2022 तथा पत्र संख्या-एच/एफ-17/2022-23/299 दिनांक 20.10.2022।

महोदय,

इस कार्यालय के पत्रांक-1607/22-1 दिनांक 28.10.2022 के क्रम में आपके पत्र दिनांक 20.10.2022 द्वारा पातन अनुमति शुल्क रु० 100.00 (एक सौ रुपये) मात्र जमा कराने तथा उक्त एक वृक्ष को काटे जाने के तुरन्त पश्चात् आने वाली वर्षा ऋतु की समाप्ति से पूर्व इसकी दशागुनी संख्या में अर्थात् 10 बीघों का रोपण करा कर उसकी देख-रेख कराये जाने का अम्ब्रस्टेकिंग उपलब्ध कराने के उपरान्त भारतीय प्रौद्योगिकी संस्थान, काशी हिन्दू विश्वविद्यालय अन्तर्गत गेस्ट हाउस की बाउण्डरी पर गिरे एक शीशम के वृक्ष की पातन अनुमति प्रदान की जाती है। वृक्ष विवरण निम्न प्रकार है -

क्र० सं०	प्रजाति	वृक्षों की संख्या	व्यास वर्ग (सम०)	दशा
1	शीशम	01	50-60	हरा, गिरा, अयोग्य
	योग	01 वृक्ष	-	-

वृक्षों के पातन के उपरान्त प्रकाष्ठ के दुलान हेतु नियमानुसार इस कार्यालय से अभिवहन पास प्राप्त करना आवश्यक होगा।

भवदीय

प्रभागीय वनाधिकारी
 वाराणसी वन प्रभाग, वाराणसी

संख्या- /सम दिनांकित।

प्रतिलिपि - क्षेत्रीय वन अधिकारी, वाराणसी रेंज को उनके पत्रांक-130/22-1 दिनांक 19.10.2022 के सन्दर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रभागीय वनाधिकारी
 वाराणसी वन प्रभाग, वाराणसी



Handwritten signature/initials.

कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(वन मवन, एच0आई0पी0-38, अशोक विहार मंगलाकनी, फेज-1, पहडिया, वाराणसी-221007)

दूरभाष - 0542 2685574

ई-मेल dfovms@yahoo.in

पत्रांक-1615 /22-1 दिनांक, वाराणसी, अक्टूबर, 28, 2022

सेवा में,

प्रोफेसर इंवारज
उद्यान विशेषज्ञ इकाई
काशी हिन्दू विश्वविद्यालय, वाराणसी।

विषय- चिकित्सा विज्ञान संस्थान के मुख्य द्वार एवं कला निकाय में साइकिल स्टैण्ड पर गिरे शीशम वृक्ष के मूल्यांकन के सम्बन्ध में।

सन्दर्भ- आपका पत्र संख्या-एच/लकड़ी/2022-2023/248 दिनांक 24.09.2022 तथा पत्रांक-एच/एफ-17/2022-23/300 दिनांक 20.10.2022।

महोदय,

इस कार्यालय के पत्रांक-1609/22-1 दिनांक 28.10.2022 के क्रम में आपके सन्दर्भित पत्र दिनांक 20.10.2022 के माध्यम से पातन अनुमति शुल्क मुं0 20000 (दो सौ रूपये) मात्र जमा कराने तथा काटे जाने वाले दो वृक्षों की दसगुनी संख्या में अर्थात् 20 पौधों का रोपण करा कर उसकी घश्चतवर्ती देख-रेख कराये जाने का अण्डरटेकिंग दिये जाने के उपरान्त काशी हिन्दू विश्वविद्यालय के चिकित्सा विज्ञान संस्थान के मुख्य द्वार एवं कला निकाय में साइकिल स्टैण्ड पर गिरे शीशम वृक्ष (कुल 02 वृक्ष) की पातन अनुमति प्रदान की जाती है। वृक्षों का विवरण निम्न प्रकार है-

क्र0 सं0	प्रजाति	वृक्ष की संख्या	व्यास वर्ग (सेमी0)	दशा
1	शीशम	01	40-50	हरा, गिरा, अयोग्य
	शीशम	01	60-70	हरा, गिरा, अयोग्य
	योग	02	-	-

कृपया वृक्षों के पातन के उपरान्त नियमानुसार प्रकाष्ठ के दुलान हेतु इस कार्यालय से अभिवहन पास प्राप्त करना आवश्यक होगा।

भवदीय

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

संख्या- /सम दि01नांकित।

प्रतिलिपि - क्षेत्रीय वन अधिकारी, वाराणसी रेंज को उनके पत्रांक-132/22-1 दिनांक 19.09.2022 के सन्दर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी



St.



कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी
(वन भवन, एच0आर्इ0जी0-35, अरोक विहार कालाकनी, फेज-1, पहड़िया, वाराणसी-221007)
दूरभाष - 0542 2685574 ई-मेल- dfoVrns@Yahoo.in

पत्रांक- 1614 /22-1 दिनांक, वाराणसी, अक्टूबर, 28, 2022

सेवा में,

प्रोफेसर हंचार्ज
उद्यान विशेषज्ञ इकाई
काशी हिन्दू विश्वविद्यालय, वाराणसी।

विषय:- संगीत एवं मंच कला संकाय में समूल गिरे दो वृक्षों के मूल्यांकन एवं पातन अनुमति के सम्बन्ध में।

सन्दर्भ:- आपका पत्र संख्या-एच/एफ-17/2022-2023/244 दिनांक 24.09.2022 तथा पत्रांक-एच/एफ-17/2022-23 दिनांक 20.10.2022।

महोदय,

इस कार्यालय के पत्रांक-1608/22-1 दिनांक 28.10.2022 के क्रम में आपके पत्र दिनांक 20.10.2022 द्वारा पातन अनुमति शुल्क रु0 200.00 (दो सौ रुपये) मात्र जमा कराने तथा काटे जाने वाले उक्त दो वृक्षों के काटे जाने के तुरन्त पश्चात् आने वाली वर्षा ऋतु की समाप्ति से पूर्व इसकी दसगुनी संख्या में अर्थात् 20 पौधों का रोपण करा कर उसकी देख-रेख कराये जाने का अण्डरटेकिंग उपलब्ध कराने के उपरान्त संगीत एवं मंच कला संकाय में समूल गिरे दो वृक्षों की पातन अनुमति प्रदान की जाती है। वृक्षों का मूल्यांकन विवरण निम्न प्रकार है -

क्र0 सं0	प्रजाति	वृक्षों की संख्या	व्यास वर्ग (सेमी0)	दशा
1	शीशम	01	40-50	हरा, गिरा, अयोग्य
	शीशम	01	70-80	हरा, गिरा, अयोग्य
	योग	02 वृक्ष	-	--

वृक्षों के पातन के उपरान्त प्रकाश के कुलान हेतु नियमानुसार इस कार्यालय से अनिवार्य रूप से अनुमति प्राप्त करना आवश्यक होगा।

भवदीय


प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

संख्या- /सम दि0नांकित।

प्रतिलिपि - क्षेत्रीय वन अधिकारी, वाराणसी रेंज को उनके पत्रांक-131/22-1 दिनांक 19.10.2022 के सन्दर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी







कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(वन भवन, एच0आई0जी0-अ, अशोक विहार कालाकली, फेज-1, पहाड़िया, वाराणसी-221007)
दूरभाष - 0542 2585574 ई-मेल- difavrns@yahoo.in

पत्रांक- 16/0 /22-1 दिनांक, वाराणसी, अक्टूबर, 28, 2022

सेवा में,

प्रोफेसर हंघार्ज
उद्यान विशेषज्ञ इकाई
काशी हिन्दू विश्वविद्यालय, वाराणसी।

विषय:- भारतीय प्रौद्योगिकी संस्थान, काशी हिन्दू विश्वविद्यालय अन्तर्गत नवीन छात्रावास एवं विभाग के निर्माण में बाधित 20 वृक्षों के घातन एवं मूल्यांकन के सम्बन्ध में।

सन्दर्भ:- आपका पत्र संख्या-एच/एफ-17/2022-2023/108 दिनांक 20.06.2022 ।

महोदय,

सन्दर्भित पत्र द्वारा भारतीय प्रौद्योगिकी संस्थान, काशी हिन्दू विश्वविद्यालय, वाराणसी के अन्तर्गत नवीन छात्रावास के भवन निर्माण में बाधक कुल 20 वृक्षों के मूल्यांकन एवं घातन अनुमति हेतु अनुरोध किया गया है।

उपरोक्त 20 वृक्षों में से 18 वृक्षों की घातन अनुमति इस कार्यालय के पत्रांक-1602/22-1 दिनांक 18.10.2022 द्वारा प्रदान की जा चुकी है, शेष 02 वृक्षों के सम्बन्ध में क्षेत्रीय वन अधिकारी, वाराणसी रेंज की आख्यानुसार मूल्यांकन विरण निम्न प्रकार है -

क्र० सं०	प्रजाति	वृक्षों की संख्या	व्यास वर्ग (सेमी०)	दशा	मूल्यांकित धनराशि (रुपये में)
1	जामुन	01	70-80	हरा, खड़ा, अयोग्य	6670.00
2	सेमल	01	60-70	हरा, खड़ा, अयोग्य	2019.00
	योग	02 वृक्ष	-	-	8689.00

(मु० आठ हजार छःसौ नवासी रूपये) मात्र।

उपरोक्त 02 वृक्षों की घातन अनुमति हेतु आपके पत्रांक-1229/22-1, दिनांक 24.09.2022 द्वारा प्रति वृक्ष मु० 100.00 रु० की दर से मु० 200.00 (दो सौ रूपये) मात्र घातन अनुमति शुल्क जमा कराने तथा इन वृक्षों के घातन के तुरन्त पश्चात् आने वाली वर्षा ऋतु की समाप्ति से पूर्व इसकी दसगुनी संख्या में बौधों का रोपण करके उसकी पश्चात्पूर्ति देख-रेख करये जाने का अण्डरटेकिंग प्राप्ता होने के उपरान्त उपरोक्त मूल्यांकित वृक्षों की घातन अनुमति प्रदान की जाती है।

भवदीय

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

संख्या- /सम दि०1नांकित।

प्रतिलिपि - क्षेत्रीय वन अधिकारी, वाराणसी रेंज को उनके पत्रांक-102/22-1 दिनांक 23.09.2022 के सन्दर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी



Handwritten signature/initials.



कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(वन नवन, एम0आई0जी0-38, अशोक विहार काँटाकनी फेज-1, पछिवा, वाराणसी-221007)

दूरभाष - 0542 2685574

ई-मेल- dfvvnas@yahoo.in

पत्रांक- 1504/22-1 दिनांक, वाराणसी, अक्टूबर, 18, 2022

सेवा में,

प्रोफेसर इंचार्ज
उद्यान विशेषज्ञ इकाई
काशी हिन्दू विश्वविद्यालय, वाराणसी।

कार्यालय उद्यान प्रभाग
Office of the Forest Officer
काशी हिन्दू विश्वविद्यालय
Banaras Hindu University

विषय- प्रशासनिक संरक्षक, रुइया छात्रावास, संस्कृत ब्लाक, में लकड़ें गिरे, पेड़ की पातन अनुमति के सम्बन्ध में।

Ref. No. 623/2022

सन्दर्भ- आपका पत्र संख्या-एच/एफ-17/2022-2023/257 दिनांक 24.09.2022।

महोदय,

सन्दर्भित पत्र द्वारा प्रशासनिक संरक्षक, रुइया छात्रावास, संस्कृत ब्लाक, काशी हिन्दू विश्वविद्यालय को संलग्न उद्यान की चहारदिवारी पर सूख कर गिरे शीशम के वृक्ष की पातन अनुमति हेतु पातन अनुमति शुल्क ₹0 100.00 मात्र जमा कराने तथा काटे जाने वाले उक्त वृक्ष की वसगुनी संख्या में पौधा का रोपण करा कर उसकी पश्चात्पूर्ती देख-रेख कराने का अण्डरटेकिंग दिये जाने के उपरान्त प्रश्नगत 01 शीशम के सूखे गिरे वृक्ष की पातन अनुमति निर्गत की जाती है, जिसका विवरण निम्न प्रकार है -

क्र० सं०	प्रजाति	वृक्ष की गोलाई (सेमी०)	व्यास वर्ग (सेमी०)	दशा
1	शीशम	240	7080	सूखा, गिरा, अयोग्य

वृक्षों के पातन के उपरान्त प्रकाश की हलान हेतु नियमानुसार इस कार्यालय से अगिवहन पास प्राप्त कर लिया जाये।

भवदीय

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

संख्या- /सम दि.नांकित।

प्रतिलिपि :- क्षेत्रीय वन अधिकारी, वाराणसी रेंज को उनके पत्रांक-101/22-1 दिनांक 23.09.2022 के सन्दर्भ में सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी



Handwritten signature

कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(वन भवन, एनएडार्डजीए-36, अशोक विहार कालाकनी, फेज-1, पश्चिम, वाराणसी-221007)
दूरभाष - 0542 2565574 ई-मेल dfovins@yahoo.in

पत्रांक- 1508/22-1 दिनांक, वाराणसी, अक्टूबर, 18, 2022

सेवा में,

प्रोफेसर इंद्रार्जु
उद्यान विशेषज्ञ इकाई
काशी हिन्दू विश्वविद्यालय, वाराणसी।

कार्यालय जलन बिशीय
Office of the Horticulturist
काशी हिन्दू विश्वविद्यालय
Banaras Hindu University
दिनांक 18/10/22

विषय:- वेजिटेबल रिसर्च फार्म, उद्यान विज्ञान विभाग में परिपक्व वृक्षों के फलित 24 वृक्षों के पातन के सम्बन्ध में।

सन्दर्भ:- आगक पत्र संख्या-एच/एफ/2022-2023/256 दिनांक 24.09.2022।

महोदय,

सन्दर्भित पत्र द्वारा उद्यान विज्ञान विभाग, कृषि विज्ञान संस्थान, काशी हिन्दू विश्वविद्यालय के रिसर्च फार्म, उद्यान विज्ञान विभाग में 24 नंग यूकेलिप्टस के परिपक्व वृक्षों की पातन अनुमति हेतु पातन अनुमति शुल्क मु0 2400.00 जमा कराने तथा काटे जाने वाले उक्त वृक्षों की दसगुनी संख्या में पौधों का रोपण कर कर उसकी पश्चात्पूर्ती देख-रेख कराने का अण्डरटेकिंग दिये जाने के उपरान्त प्रश्नगत 24 वृक्षों की पातन अनुमति निर्गत की जाती है, जिसका विवरण निम्न प्रकार है -

क्र0 सं0	प्रजाति	वृक्षों की संख्या	व्यास वर्ग (सेमी0)	दशा
1	यूकेलिप्टस	03	55-60	हरा, खड़ा, लोस
2	यूकेलिप्टस	01	75-80	"
3	यूकेलिप्टस	02	40-45	"
4	यूकेलिप्टस	06	60-65	"
5	यूकेलिप्टस	02	35-40	"
6	यूकेलिप्टस	01	30-35	"
7	यूकेलिप्टस	01	25-30	"
8	यूकेलिप्टस	03	65-70	"
9	यूकेलिप्टस	04	45-50	"
10	यूकेलिप्टस	01	50-55	"
	योग	24 वृक्ष		

वृक्षों के पातन के उपरान्त प्रकाष्ठ की दुलान हेतु नियमानुसार इस कार्यालय से अभिवहन पास प्राप्त कर लिया जायें।

भवदीय

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

संख्या- /सम दिनांकित।

प्रतिनिधि क्षेत्रीय वन अधिकारी, वाराणसी रेंज को उनके पत्रांक-103/22-1 दिनांक 23.09.2022 के सन्दर्भ में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी



Handwritten signature

कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(वन मन्त्र, एच0आई0जी0-36, अखेट विहार कालाकनी, फ़ेज-1, पहलिया, वाराणसी-221007)

दूरभाष - 0542 2686574

ई-मेल - dfvrns@yahoo.in

पत्रांक-1502/22-1 दिनांक, वाराणसी, अक्टूबर, 18, 2022

सेवा में,

प्रोफ़ेसर इंचार्ज
उद्यान विशेषज्ञ इकाई
काशी हिन्दू विश्वविद्यालय, वाराणसी।

कार्यालय उद्यान विशेषज्ञ
Office of the Horticulturist

काशी हिन्दू विश्वविद्यालय 19/10/22

Barbara Handa (राष्ट्रिय)

दिनांक 19/10/22

विषय:- भारतीय प्रौद्योगिकी संस्थान, काशी हिन्दू विश्वविद्यालय के अन्तर्गत नवीन छात्रावास एवं विभाग के निर्माण में बाधक कुल 18 वृक्षों के पातन एवं मूल्यांकन के सम्बन्ध में।

सन्दर्भ:- आपका पत्र संख्या-एच/एफ-17/2022-2023/255 दिनांक 24.09.2022।

महोदय,

सन्दर्भित पत्र द्वारा भारतीय प्रौद्योगिकी संस्थान, काशी हिन्दू विश्वविद्यालय, वाराणसी के अन्तर्गत नवीन छात्रावास एवं विभाग के निर्माण में बाधक कुल 18 वृक्षों की पातन अनुमति हेतु पातन अनुमति शुल्क मुद्रा 180000 जमा कराने तथा काटे जाने वाले उक्त वृक्षों की दसगुनी संख्या में पौधों का रोपण करा कर उसकी पश्चात्पूर्ती देख-रेख कराने का अण्डरटेकिंग दिये जाने के उपरान्त प्रश्नगत 18 वृक्षों की पातन अनुमति निर्गत की जाती है, जिसका विवरण निम्न प्रकार है -

क्र० सं०	प्रजाति	वृक्षों की संख्या	व्यास वर्ग (सेमी०)	दशा
1	शीशम	01	20-30	हरा, खड़ा, अयोग्य
2	शीशम	04	30-40	हरा, खड़ा, अयोग्य
3	शीशम	02	40-50	हरा, खड़ा, अयोग्य
4	शीशम	01	60-70	हरा, खड़ा, अयोग्य
5	चिलबिला	01	30-40	हरा, खड़ा, अयोग्य
6	चिलबिला	03	40-50	हरा, खड़ा, अयोग्य
7	जंगल जलजी	01	20-30	हरा, खड़ा, अयोग्य
8	जंगल जलजी	01	50-60	हरा, खड़ा, अयोग्य
9	जंगल जलजी	01	60-70	हरा, खड़ा, अयोग्य
10	इमली	01	60-70	हरा, खड़ा, अयोग्य
11	नीम	01	90 से ऊपर	हरा, खड़ा, अयोग्य
12	काकाद	01	20-30	हरा, खड़ा, अयोग्य
	योग	18 वृक्ष	-	-

वृक्षों के पातन के उपरान्त प्रकाश की दुलान हेतु निम्नानुसार इस कार्यालय से अभिवहन पास प्राप्त कर लिया जायें।

महोदय

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

/सम दि०1नांकित।

प्रतिलिपि क्षेत्रीय वन अधिकारी, वाराणसी रेंज को उनके पत्रांक-102/22-1 दिनांक 23.09.2022 के सन्दर्भ में आवश्यक कार्यवाही हेतु प्रेषित।

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी



Handwritten signature in blue ink.



कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(एत भवन, एच0आई0जी0-36, अशोक विहार कलाकनी, फेज-1, पठरिणाराणसी-221007)

दूरभाष - 0542 2585674

ई-मेल- df@vms@yahoo.in

पत्रांक- 3662 / 22-1, दिनांक, वाराणसी, अप्रैल, 06, 2022

सेवा में,

प्रोफेसर इंचार्ज
उद्यान विशेषज्ञ इकाई
काशी हिन्दू विश्वविद्यालय, वाराणसी।

कार्यालय उद्यान विशेषज्ञ
Office of the Officer
काशी हिन्दू विश्वविद्यालय
Banarus Hindu University
शैलिक स. 1/1/2022

विषय:- सामाजिक विज्ञान संकाय, काशी हिन्दू विश्वविद्यालय के साइकिल स्टैंड को नुकसान पहुँचा रहे शीशम वृक्ष के मूल्यांकन एवं पातन अनुमति के सम्बन्ध में।

सन्दर्भ:- आपका पत्र संख्या-एच/लकडी-2021-2022/662 दिनांक 06.04.2021।

महोदय,

सन्दर्भित पत्र द्वारा सामाजिक विज्ञान संकाय, काशी हिन्दू विश्वविद्यालय के साइकिल स्टैंड को नुकसान पहुँचा रहे शीशम वृक्ष के का पातन अनुमति शुल्क मु0 100.00 (एक सौ रुपये) मात्र जमा कराने तथा काटे जाने वाले उका 01 वृक्ष के बदले उसकी दसगुनी संख्या में अर्थात् 10 पौधों का रोपण करा कर उसकी पश्चातवर्ती देख-रेख कराये जाने का अण्डरटेकिंग उपलब्ध कराये जाने के उपरान्त इस कार्यालय के पत्रांक-3576/22-1 दिनांक 06.04.2022 द्वारा मूल्यांकित शीशम के एक वृक्ष की पातन अनुमति प्रदान की जाती है। वृक्ष का विरण निम्न प्रकार है -

क्र0 सं0	प्रजाति	गोलाई (सेमी)	व्यास वर्ग (सेमी0)	वृक्षों की संख्या	दशा
1	शीराम	290	90 से ऊपर	1	हरा, झुका अयोग्य, खतरनाक
			योग	01 वृक्ष	

कृपया वृक्ष को पातन के उपरान्त प्रकाष्ठ के अभिवहन हेतु नियमानुसार इस कार्यालय से अभिवहन पास अवश्य प्राप्त कर लिया जायें।

भवदीय

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

संख्या- /सम दिनांकित।

प्रतिलिपि - क्षेत्रीय वन अधिकारी, वाराणसी रेंज को उनके पत्रांक-233/22-1 दिनांक 03.04.2022 के सन्दर्भ में सूचनाएँ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी



Handwritten signature

कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

खान बयान, एचआर/एचडी-38, खगोक रोड, वाराणसी, जेजना, महानगर, वाराणसी-221007

दूरभाष - 8542 2589574

ई-मेल df03rtas@yahoo.in

पत्रांक- 4087 /22-1 दिनांक, वाराणसी, मई, 04, 2017

सेवा में,

प्रोफेसर इंचार्ज
उद्यान विशेषज्ञ इकाई
काशी हिन्दू विश्वविद्यालय, वाराणसी।

आध्यात्मिक उद्यान विशेषज्ञ
Office of the Horticulturist
काशी हिन्दू विश्वविद्यालय
Banaras Hindu University

दिनांक 02.05.2017

विषय-

विश्वविद्यालय परिसर के अन्तर्गत परिपक्व वृक्षों की पातन अनुमति के संबंध में।

सन्दर्भ-

आपका पत्र संख्या-एच/एफ-17/2017-18/89 दिनांक 02.05.2017।

महोदय,

आपके सन्दर्भित पत्र द्वारा इस कार्यालय को पत्रांक-1182/22-1 दिनांक 30.09.2016 द्वारा भूल्यांकित विश्वविद्यालय परिसर स्थित 45 सागौन के वृक्षों की पातन अनुमति हेतु प्रति वृक्ष रु० 10000 की दर से मु० 450000 (चार हजार पाँच सौ रुपये) मात्र पातन अनुमति शुल्क जमा कराने तथा उक्त काटे जाने वाले 45 वृक्षों की दोगुनी संख्या में अर्थात् 90 वृक्ष लगाव कर उसकी देख-रेख कराये जाने का अपडरटेकिंग प्राप्त होने के उपरान्त इस कार्यालय के उपरोक्त वर्णित पत्र दिनांक 30.09.2016 द्वारा भूल्यांकित 45 सागौन के वृक्षों की पातन अनुमति प्रदान की जाती है। कृपया पातन के उपरान्त प्रकाश का दुलान इस कार्यालय से अभिवहन प्राप्त होकर ही कराया जाय।

भयदीय

(Handwritten signature)

(मूलचन्द्र)

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

संख्या- /सम दिनांकित।

प्रतिलिपि - क्षेत्रीय वन अधिकारी, वाराणसी रेंज को उपरोक्त के क्रम में सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित।

(मूलचन्द्र)

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

Handwritten notes:
1. प्रभागीय वनाधिकारी, वाराणसी रेंज को सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. 02.05.17



Handwritten signature at the bottom of the page.



कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी

(वन भवन, एच.आई.जी. 38, अशोक विहार कालोनी फेज-1, महडिया, वाराणसी-221007)

दूरभाष/फैक्स- 0542-2585574

ई-मेल dfvrns@yahoo.in

पत्रांक-3653 / 22 दिनांक, वाराणसी, जून, 21, 2024

सेवा में

प्रोफेसर इंचार्ज,
उद्यान विशेषज्ञ इकाई
बनारस हिन्दू विश्वविद्यालय
वाराणसी।

विषय- प्रो.एस.वी.एस. राजू क्वार्टर नं० आर-23, हैदराबाद कॉलोनी, का.हि.वि.वि. स्थित 01 पेंड के मूल्यांकन एवं पातन के सम्बंध में।

संदर्भ- आपका पत्र सं० एच/लकड़ी/2024-2025/02 दिनांक 01.04.2024

महोदय,

संदर्भित पत्र द्वारा प्रोफेसर इंचार्ज, उद्यान विशेषज्ञ इकाई, प्रो.एस.वी.एस. राजू क्वार्टर नं० आर-23, हैदराबाद कॉलोनी, का.हि.वि.वि. स्थित 01 पेंड जो परिणत हो जाने तथा डालियों के टूट-टूट कर गिरने से वृक्ष के मूल्यांकन एवं पातन हेतु अनुरोध किया गया है।

उपरोक्त के सम्बंध में क्षेत्रीय वन अधिकारी, वाराणसी रेंज द्वारा जांच कराई गई। जांच के समय मौके पर श्री. रामजनम, सुपरवाइजर उद्यान विभाग बी०एच०यू० उपस्थित रहे। उनके द्वारा एक यूकेलिप्टस का वृक्ष दिखाया गया जो अरिपक्ष हो चुका है जिसकी डालियां टूट-टूट कर गिरने से जन-धन कि हानी हो सकती है। उक्त वृक्ष का स्वामित्व बी०एच०यू० का है। वृक्ष का विवरण निम्न प्रकार है-

क्र०सं	प्रजाति	व्यास वर्ग (सेमी)	वृक्षों कि संख्या	दशा	मु०(घनराशि)
0					
1	यूकेलिप्टस	70-75	1	हरा, खडा, जंघोर, बोस योंम	3315.00 3315.00

मु० (तीन हजार तीन सौ पन्द्रह रूपये) मात्र

उपरोक्त 01 वृक्ष को पातन अनुमति हेतु नियमानुसार प्रति वृक्ष मु० 100.00 रु० की दर से अर्थात् 01x100 = 100.00 (एक सौ रूपये) मात्र पातन अनुमति शुल्क तथा नियमानुसार जमानत के रूप में रु० 1000.00 (एक हजार) रूपये मात्र की एन.ए.सी. प्रधान बैंक घर, लैन्ट पोस्ट आफिस, गवर्नर, वाराणसी से क्रय कर अधोहस्ताक्षरी के पदनाम से बन्नाक कर फर उपलब्ध कराने का कष्ट करें ताकि पातन अनुमति तीव्रता की जा सके।

भवदीया

(स्वाति)

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

संख्या- /सम दिनांकित।

प्रतिलिपि क्षेत्रीय वनाधिकारी, वाराणसी रेंज को उनके पत्रांक-244/22-1 दिनांक 21.06.2024 के क्रम में सूचनाओं के कार्यवाही हेतु प्रेषित।



(स्वाति)

प्रभागीय वनाधिकारी
वाराणसी वन प्रभाग, वाराणसी

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS

...RESPONDENTS

Annexure R-2/5

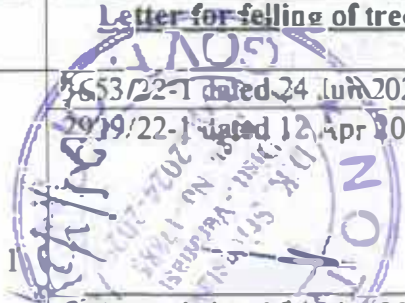


A handwritten signature in blue ink, appearing to be "JH".

DETAILS - TREES CUT/ PLANTED AT BHU CAMPUS BETWEEN 2022 TO 2024

Table -I : Details on Cutting of 114 trees.

Ser	Letter No & date of Approval <u>Letter for felling of trees</u>	Species & No of trees	Year of Approval	Total No of Trees for which felling approval was accorded from DFO	No of Trees cut	Species & No of Trees cut	Year of Cutting
1	1653/22-1 dated 24 Jun 2024	Eucalyptus-01	2024	19	18	Not Felled	2024
	2919/22-1 dated 12 Apr 2024	Peepal -01				Peepal -01	
		Gular -03				Gular -03	
		Mango-03				Mango-03	
		Sahtoot-01				Sahtoot-01	
	2548/22-1 dated 24 Mar 2024	Shisham-01				Shisham-01	
	2505/22-1 dated 04 Feb 2024	Eucalyptus-02				Eucalyptus-02	
	2504/22-1 dated 04 Feb 2024	Neem-01				Neem-01	
		Jungle Jalebi-02				Jungle Jalebi-02	
2.	1504/22-1 dated 01 Dec 2023	Mahua -01	2023	65	45	Mahua -01	2023
		Semal - 01				Semal - 01	
	1130/22-1 dated 06 Oct 2023	Eucalyptus-20				Not Felled	
	680/22-1 dated 22 Aug 2023	Shisham- 04				Shisham- 04	
	3809/22-1 dated 09 May 2023	Eucalyptus -07				Eucalyptus -07	
2579/22-1 dated 18 Jan 2023	Eucalyptus -32	Eucalyptus -32					
3.	1616/22-1 dated 28 Oct 2022	Shisham-01	2022	51	51	Shisham-01	2022
	1615/22-1 dated 28 Oct 2022	Shisham-02				Shisham-02	
	1614/22-1 dated 28 Oct 2022	Shihsam -02				Shihsam -02	
	1610/22-1 dated 28 Oct 2022	Jamun - 01				Jamun - 01	
		Semal - 01				Semal - 01	
	1504/22-1 dated 18 Oct 2022	Shisham-01				Shisham-01	
	1503/22-1 dated 18 Oct 2022	Eucalyptus -24				Eucalyptus -24	
	1502/22-1 dated 18 Oct 2022	Shisham-08				Shisham-08	
	Chil Bil-04	Chil Bil-04					
	Jungle Jalebi-03	Jungle Jalebi-03					
	Imli-01	Imli-01					
	Neem-01	Neem-01					
	Wild-01	Wild-01					
	3602/22-1 dated 06 Apr 2022	Shisham -01				Shisham-01	
Total				135	114		



Sardar Singh
 आचार्य प्रभारी
 Professor-in-Charge
 उद्यान विशेषज्ञ इकाई
 Horticulturist Unit
 काशी हिन्दू विश्वविद्यालय
 Banaras Hindu University

Appendix-2

Table - II : Details on felling of 41 Teak Trees.

Ser	Letter No & date of Approval Letter for felling of trees	Species & No of trees	Year of Approval	Total No of Trees for which felling approval was accorded from DFO	No of Trees	Species & No of Trees	Year of Cutting
					cut	cut	
1.	4087/22-1 dated 04 May 2017	Teak-45	2017	45	41	Teak-41 (04 not Felled)	2023*
Total				45	41		

* Approval for felling of 45 teaks was accorded from DFO, Varanasi. However, view non participants in the e-tendering & COVID-19 pandemic these trees were fell down in 2023.

Table - III : Grand Total. Summary of Table I & Table II.

Total No of Trees for Which Felling Approval sought from DFO	No of Trees cut	No of Trees not cut
180	155	25

It is also evident from the data that out of 155 trees cut, 65 were Eucalyptus trees.

Table IV : Details on Tree Plantation from Jan 2022 to Jun 2024 and their survival rate.

Year	No of Trees Planted from Jan 2022 to Jun 2024	No of Surviving Trees
2022	641	536
2023	507	419
2024	696	652
Total	1844**	1607

** A total of 1844 trees were planted from Jan 2022 to Jun 2024. Out of which 1607 trees could survive and balance saplings of trees (237) could not survive. Their mortality was caused by disease, damage by stray cattle and fall of trees or tree branch nearby. Thus, the survival rate of trees is approximately 87%. Further, the areas/ locations where trees planted between Jan 2022 to Jun 2024, did not survive were replanted commencing from Jun 2024.

Further, approx 9000 saplings of trees and flowering shrubs have also been planted in the University Campus as part of 'Mega Plantation Drive' and 'Ek Ped-Maa Ke Naam' commencing from June 2024 till date.

Sarfaraz Alam
(Professor In-Charge) 16/11/24
Horticulturist Unit, BHU
Professor-in-Charge
उद्यान विशेषज्ञ इकाई
भारतीय प्रौद्योगिकी संस्थान
वाराणसी

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024

IN THE MATTER OF:

SAURABHI TIWARI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS

...RESPONDENTS

Annexure R-2/6





Ref No: H/FT/2024-25/607

14 Dec 2024

The Registrar
Banaras Hindu University
Varanasi – 221005

Detail on Plantation for the year 2022, 2023 and 2024

Dear Sir,

1. Please refer to DFO, Varanasi letter no 2134/29-I dated 27 Nov 2024.
2. DFO Varanasi vide letter ibid had sought information regarding plantation of trees within the University Campus for the year 2022, 2023 and 2024. In order to provide the data in a prescribed format, a comprehensive survey of trees planted during 2022, 2023 and 2024 was conducted within the University. The survey was conducted from 29 Nov 2024 to 06 Dec 2024, in which a total of sixteen gardeners and six Research Scholars from Dept of Horticulture (Institute of Agricultural Science) were involved.
3. Status on plantation of trees commencing from Jan 2022 till 06 Dec 2024 is as follows:-

No of trees planted during 2022, 2023 and 2024	No of surviving trees as on date	No of trees those could not survive	Survival Rate as on date
2389	2233	156	93.47%

4. The details of all the trees as sought by DFO, Varanasi vide letter ibid is enclosed herewith for information and onward submission please. Soft copy of the same is being forwarded separately.

Sardar 13 Alau
Professor In-Charge
Horticulturist Unit, BHU

Enclosure. As above.



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS

...RESPONDENTS

Annexure R-2/7



SA



AC



A handwritten signature in blue ink, located in the bottom left corner of the page.

25/11/2011
GOVT
D.K.
Distt
Regd
Exp.



Handwritten signature in blue ink.



Handwritten signature or initials in blue ink.



24



Handwritten signature or initials in blue ink.



Ac.



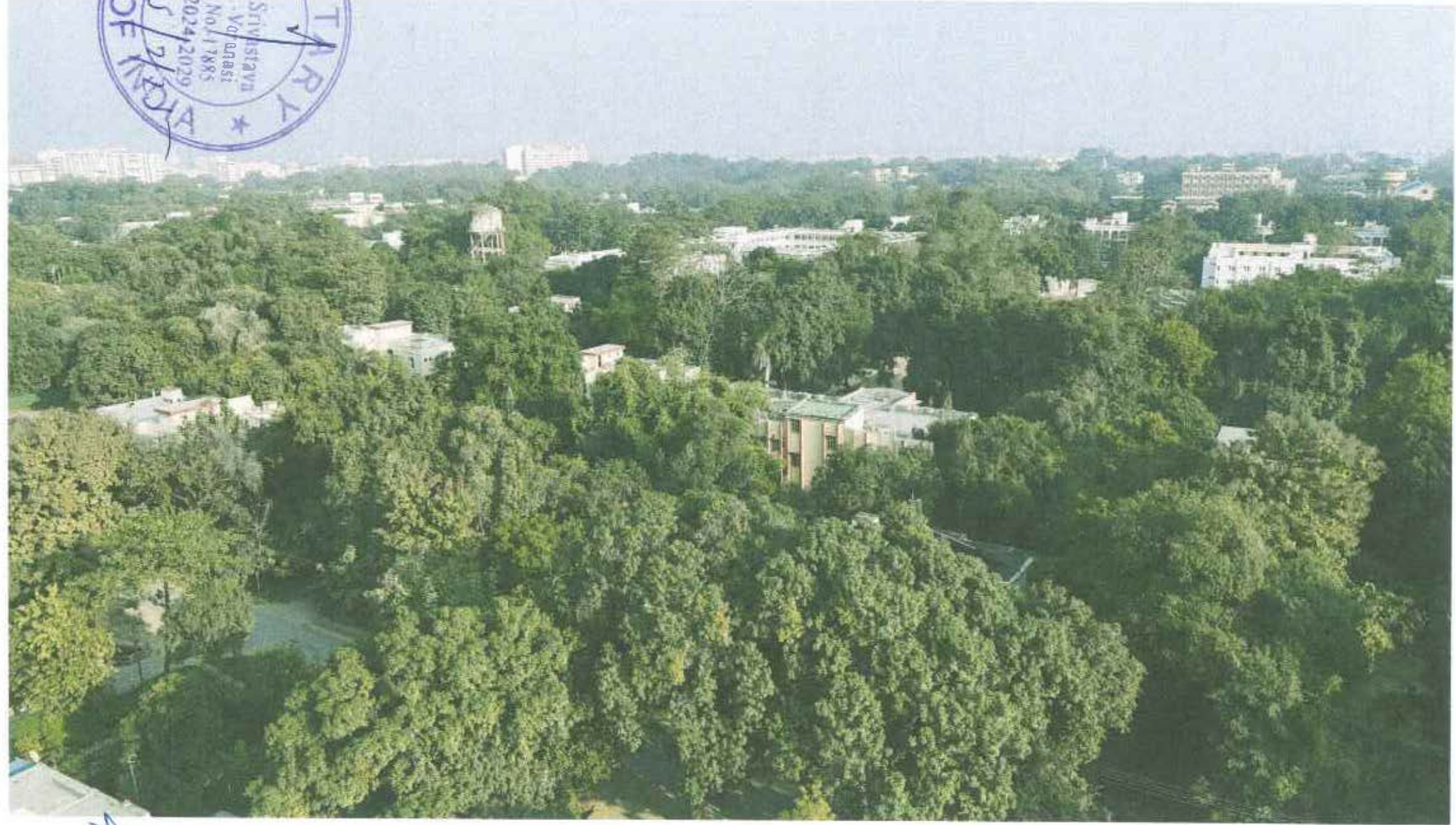
24



As



PK



Handwritten signature



Handwritten signature

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS

...RESPONDENTS

Annexure R-2/8



N.C.R.B (एन.सी.आर.बी)
I.L.F.-1 (एकीकृत ऑफ फॉर्म -1)

FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)
प्रथम सूचना रिपोर्ट
(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (जिला): **बाराबंकी** P.S. (थाना): **लंका** Year (वर्ष): **2018**
FIR No. (प्र.सू.नं.): **1052** Date & Time of FIR (प्र.सू.नं. की दिनांक/समय): **06/10/2018 20:53 बजे**

2. S.No. (क्र.सं.)	Acts (अभिनियम)	Sections (धारा(एँ))
1	घन (अप्रकृत) अधिनियम, 1980	4
2	घन (अप्रकृत) अधिनियम, 1980	5
3	ग्रांटर्स 1860	379

3. (a) Occurrence of offence (अपराध की घटना):

1. Day (दिन): **सुबहार** Date From (दिनांक से): **03/10/2018** Date To (दिनांक तक): **03/10/2018**
Time Period (समय अवधि): **पहर 1** Time From (समय से): **00:00 बजे** Time To (समय तक): **00:00 बजे**

(b) Information received at P.S. (थाना) जहाँ सूचना प्राप्त हुई:
Date (दिनांक): **06/10/2018** Time (समय): **20:53 बजे**

(c) General Diary Reference (रोजनामका संदर्भ):
Entry No. (प्रविष्टि सं.): **049** Date & Time (दिनांक और समय): **06/10/2018 20:53 बजे**

4. Type of information (सूचना का प्रकार): **लिखित**

5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S. (थाना से दूरी और दिशा): **दक्षिण, 02 किमी** Beat No. (बीट सं.):
(b) Address (पता): **व्याण्ड विभाग परिसर बीएचयू**
(c) In case, outside the limit of this Police Station, then (यदि थाना सीमा के बाहर है तो):
Name of P.S. (थाना का नाम): District (State) (जिला (राज्य)):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) Name (नाम): **श्री पी0रन0 ठियारी**
(b) Father's/Informant's Name (पिता / सूचक का नाम):
(c) Date/Year of Birth (जन्म तिथि / वर्ष): **1973** (d) Nationality (राष्ट्रियता): **भारत**
(e) UID No. (आईडी नं. सं.):
(f) Passport No. (पासपोर्ट नं.):
Place of issue (जारी करने का स्थान):
(g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN)
S.No. (क्र.सं.): Id Type (पहचान पत्र का प्रकार) Id Number (पहचान संख्या)



S.No. (क्र.सं.)	Id Type (पता का प्रकार)	Address (पता)
01	व्यवस्थापक पता	सुरक्षा अधिकारी, कक्षा संख्या 10, विद्युत विभाग, लंका बाराबंकी उत्तर प्रदेश, भारत
02	व्यवस्थापक पता	सुरक्षा अधिकारी, कक्षा संख्या 10, विद्युत विभाग, लंका बाराबंकी उत्तर प्रदेश, भारत

Handwritten signature

(i) Occupation (व्यवसाय):

(ii) Phone number (दूरभाष सं.):

Mobile (मोबाइल सं.):

Details of known/suspected/unknown accused with full particulars

(ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या):

S.No. (क्र. सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
1	अज्ञात			

8. Reasons for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र. सं.)	Property Category (संपत्ति श्रेणी)	Property Type (सम्पत्ति का प्रकार)	Description (विवरण)	Value (in Rs./- (मूल्य (रु में))
1	अज्ञात	वन उपजाऊ	04 अटल कटन का पीड़	

10. Total value of property (In Rs./-) - सम्पत्ति का कुल मूल्य (रु में):

11. Inquest Report / I.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी. प्रकरण सं., यदि कोई हो)

S.No. (क्र. सं.) U/D Number (यू.डी. प्रकरण सं.)

12. First information contents (प्रथम सूचना तथ्य):

संदर्भ सं० सीपी / 2018-2019/ 890, थानाध्यक्ष वाना लंका बाराणसी, गृहोदय दिनांक 03.10.2018 को चिकित्सा विज्ञान संस्थान के दृव्यगुण विभाग के विभागाध्यक्ष प्रो० कमल नयन द्विवेदी द्वारा इस कार्यालय में लिखित रिपोर्ट की गई कि विभागीय परिस्तर में चन्दन के छत्र पेड़ काटे गये हैं तथा काटी गई लकड़ी चुरा ली गई है। इस कार्यालय के सुरक्षाधिकारी सर्व श्री रामबन्धु एवं श्री एन. सिंह द्वारा उपरोक्त मामले की छानबीन की गई। छानबीन में थाया गया कि दृव्यगुण विभाग से बहुमूल्य लकड़ी की चोरी की गई हो अतः आपसे अनुरोध है कि उपरोक्त चोरी की घटना की एफ.आई.आर. दर्ज कर अग्रिम कार्यवाही करने की कृपा करें। P.N. Tiwari भवतीय अ०ह० सुरक्षा अधिकारी मय मुहर करीब हिन्दू विश्वविद्यालय बाराणसी-221005 दिनांक 06.10.2018, नोट. में का०मु० विजय कुमार यादव प्रमाणित करता है कि तहरीर की नकल मुझ द्वारा बोल कर का० अमलाकित कुमार द्वारा कम्प्यूटर में अक्षरस अंकित करवाया गया।

13. Action taken Since the above information reveals commission of offence(s) as mentioned at Item (की गयी जायदाही): चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तसिका मद सं. 2 में उल्लेख थाया के तहत

(1) Registered the case and took up the investigation:

or

(2) Directed (Name of I.O.) (जांच अधिकारी का नाम): PARMANAND YADAV Rank (पद): SI (Sub-Inspector) No. (132780115) to take up the investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया)

(3) Refused investigation due to (जांच के लिए):

or (के कारण इंकार किया)

(1) Transferred to P.S.

District

on point of jurisdiction (कोई ठीक प्राधिकार के कारण)

F.I.R. read over to the complainant / informant admitted to be correctly recorded and a copy given to the complainant / informant free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और R.O.A.C. (कार. आ. ए. सी.)



Handwritten signature

N.C.R.-B (एन.सी.आर.बी)
I.I.F.-1 (एफ.आई.ए. फॉर्म 1)

14. Signature/Thumb impression of the complainant / informant. (शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

15. Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):

Signature of Officer in charge, Police Station
(बाना प्रभारी के हस्ताक्षर)
Name (नाम): BHARAT BHUSHAN TIWARI
Rank (रैंक): Inspector
No. (नं.): 072760257



Handwritten signature or initials.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS

...RESPONDENTS

Annexure R-2/9



AA.

FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District/Unit (जिला/इकाई): काशी P.S. (थाना): लंका Year (वर्ष): 2023
(कमिश्नरेट वाराणसी)

FIR No. (प्र.सू.रि. सं.): 0403

Date and Time of FIR (प्र.सू.रि. की दिनांक और समय): 13/10/2023, 20:42 घंटे

2. S.No. Acts (अधिनियम) Sections (धारा(एँ))
(क्र.सं.)

1 भा.दं.सं. 1860 379

3. (a) Occurrence of offence (अपराध की घटना):

1 Day (दिन): शुक्रवार Date from (दिनांक से): 13/10/2023 Date To (दिनांक तक): 13/10/2023
Time Period (समय अवधि): पहर 3 Time From (समय से): 06:15 बजे Time To (समय तक): 06:15 बजे

(b) Information received at P.S. (थाना) Date (दिनांक): 13/10/2023 Time (समय): 20:42 बजे
जहां सूचना प्राप्त हुई:

(c) General Diary Reference Entry No. (प्रविष्टि सं.): 067 Date and Time (दिनांक और समय): 13/10/2023, 20:42 बजे
(संज्ञानामचा संदर्भ):

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S. (थाना से दूरी और दिशा): दक्षिण, 03 कि. मी.

(b) Address (पता): द्रव्य गुण विभाग, पी०एच०यू०

Beat No. (बीट सं.):



GA

(c) In case, outside the limit of this Police Station, then Name of P.S. (यदि थाना सीमा के बाहर हैं तो थाना का नाम):

District (State) (जिला (राज्य)):

Complainant / Informant (शिकायतकर्ता / सूचनाकर्ता):

(a) Name (नाम): श्री विजय कुमार सहायक सुरक्षा अधिकारी मुख्य आरक्षाधिकारी कार्यालय

(b) Father's/Husband's Name (पिता/पति का नाम):

(c) Date/Year of Birth (जन्म तिथि / वर्ष): 1973 (d) Nationality (राष्ट्रीयता): भारत

(e) UID No. (यूआईडी सं.):

(f) Passport No. (पासपोर्ट सं.):

Date of Issue (जारी करने की दिनांक): Place of Issue (जारी करने का स्थान):

(g) ID Details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN) (पहचान विवरण (राशन कार्ड, मतदाता कार्ड, पासपोर्ट, यूआईडी सं., ड्राइविंग लाइसेंस, पैन कार्ड))

S. No. (क्र.सं.)	ID Type (पहचान पत्र का प्रकार)	ID Number (पहचान संख्या)
------------------	--------------------------------	--------------------------

(h) Occupation (व्यवसाय):

(i) Address (पता):

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
-----------------	------------------------------	---------------

1	वर्तमान पता	काशी हिन्दू विश्वविद्यालय, लंका, काशी (कमिश्नरेट वाराणसी), उत्तर प्रदेश, भारत
2	स्थायी पता	काशी हिन्दू विश्वविद्यालय, लंका, काशी (कमिश्नरेट वाराणसी), उत्तर प्रदेश, भारत

(j) Phone number (दूरभाष सं.): Mobile (मोबाइल सं.): 91-9532313820



[Handwritten Signature]

N.C.R.B (एन.सी.आर.बी)

Known / suspected / unknown accused with full particulars (ज्ञात /
अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या): 0

S. No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
---------------------	------------	------------------	--	----------------------------------

1 अज्ञात

8. Reasons for delay in reporting by the complainant / informant (शिकायतकर्ता /
सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S. No. (क्र.सं.)	Property Category (सम्पत्ति श्रेणी)	Property Type (सम्पत्ति के प्रकार)	Description (विवरण)	Value (In Rs/-) (मूल्य (रु में))
---------------------	---	--	------------------------	--

10. Total value of property (In Rs/-) (सम्पत्ति का कुल मूल्य (रु में)):

11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी. प्रकरण सं., यदि
कोई हो):

S. No. (क्र.सं.)	UIDI Number (यू.डी. प्रकरण सं.)
---------------------	---------------------------------



Information contents (प्रथम सूचना तथ्य):

काशी प्रभारी महोदय थाना लंका वाराणसी द्वारा- मुख्य आरक्षाधिकारी
वाराणसी विषय:- द्रव्य गुण विभाग में कीमती पेड़ चोरी होने के सन्दर्भ
में महोदय, आज लगभग प्रातः 06.15 AM को चौकीदार दीपक राम ने कन्ट्रोल को
सूचना दिया कि विभाग के गेट पर टीन सेड में कीमती पेड़ था जो गायब है, मौके
पर टीम ने निरीक्षण किया तो पेड़ नहीं था। विभाग के बाउण्ड्री के अन्दर झाड़ियों
में सर्च किया गया तो 03 और कीमती पेड़ काटे गये हैं अतः 04 पेड़ काटे गये हैं
और मौके से लकड़ी गायब है। प्रार्थी ह0 अंग्रेजी अपठनीय विजय कुमार
9532313820 दि0 13.10.23 मुहर सहायक सुरक्षा अधिकारी/ मुख्य आरक्षाधिकारी
कार्यालय काशी हिन्दू विश्वविद्यालय वाराणसी 221005 नोट- उ0नि0/हे0मु0 घूरा
प्रसाद प्रमाणित करता हूँ कि जी0डी0 में कायमी व धारा तथा प्रार्थना पत्र की नकल
मेरे द्वारा अक्षरशः बोल बोलकर का0 मुकेश यादव से सीसीटीएनएस में अंकित
करवाया गया।

13. Action taken: Since the above information reveals commission of offence(s)
u/s as mentioned at Item No. 2.

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने
का तरीका मद सं. 2 में उल्लेख धारा के तहत है.):

(1) Registered the case and took up the investigation (प्रकरण दर्ज किया गया
और जांच के लिए लिया गया): / or (या)

(2) Directed (Name of I.O.) (जांच अधिकारी का Rank (पद): उपनिरीक्षक/
नाम): ADITYA KUMAR RAI अवर निरीक्षक

No. (सं.): 192766180 to take up the Investigation (को जांच
अपने पास में लेने के लिए निर्देश दिया गया) or (या)

(3) Refused investigation due to (जांच के लिए):
इंकार किया या)

(4) Transferred to P.S. (थाना): District (ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तान्तरित).



N.C.R.B (एन.सी.आर.बी)

to be read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant, free of cost.

शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई जाना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी)

R.O.A.C. (आर.ओ.ए.सी.)

Signature of Officer in charge,
Police Station (थाना प्रभारी के
हस्ताक्षर)

Name (नाम): ASHWANI
PANDEY

Rank (पद): I (Inspector)

No. (सं.): 092050017

14. Signature / Thumb impression
of the complainant / informant
(शिकायतकर्ता / सूचनाकर्ता के
हस्ताक्षर / अंगूठे का निशान)

15. Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और
समय):

Attachment to item 7 of First Information Report (प्रथम सूचना
रिपोर्ट के मद 7 संलग्नक):

Physical features, deformities and other details of the
suspect/accused: (If known / seen)

(संदिग्ध / अभियुक्त की शारीरिक विशेषताएँ, विकृतियाँ और
अन्य विवरण: (यदि ज्ञात / देखा गया))



[Handwritten Signature]

N.C.R.B (एन.सी.आर.बी)

Date / Year Of Birth (जन्म तिथि / वर्ष)	Build (बनावट)	Height (cm) (कद (से.मी :))	Complexion (रंग)	Identification Mark(s) (पहचान चिन्ह)	
2	3	4	5	6	
चेचक: नहीं					
Deformities / Peculiarities (विकृतियाँ / विशिष्टताएँ)	Teeth (दाँत)	Hair (बाल)	Eye (आँखें)	Habit(s) (आदतें)	Dress Habit (s) (पहनावा)
8	9	10	11	12	13
Language/ Dialect (भाषा/बोली)	Place of (का स्थान)			Others (अन्य)	
Burn Mark (जले हुए का निशान)	Leucoder ma (लुकोदेर्मा (सफ़ेद धब्बे))	Mole (भस्मा)	Scar (घाव)	Tattoo (गूदे हुए का)	
14	15	16	17	18	19
20					

These fields will be entered only if complainant/Informant gives any one or more particulars about the suspect/accused.

(यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता संदिग्ध / अभियुक्त के बारे में कोई एक या उससे अधिक जानकारी देता है)



Handwritten signature or initials.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024

IN THE MATTER OF:

SAURABH TIWARI

... APPLICANT

VERSUS

UNION OF INDIA AND ORS

... RESPONDENTS

Annexure R-2/10



रिपोर्ट थाना लंका कपि0 वाराणसी

महोदय,

सादर अवगत कराना है कि आपके पत्र संख्या सी0पी0/24-25/1160 दिनांक 28.10.2024 के सन्दर्भ में अवगत कराया है। की थाना स्थानीय पर मु0अ0सं0 1052/2018 धारा 379 भादवि0 व 4/10 वन (संरक्षण) अधिनियम 1980 की प्रगति आख्या के सन्दर्भ में अवगत कराना है की तामामी विवेचना उपरान्त मुकदमा उपरोक्त में प्रयाप्त साक्ष्य न मिलने के कारण अन्तिम रिपोर्ट दिनांक 16.12.2018 को मा0 न्यायालय प्रेषित किया जा चुका है एव मु0अ0सं0 403/2023 धारा 379 भादवि0 की प्रगति आख्या के सन्दर्भ में अवगत कराना है की विवेचना उपरान्त मुकदमा उपरोक्त में प्रयाप्त साक्ष्य न मिलने के कारण अन्तिम रिपोर्ट दिनांक 18.12.2023 को मा0 न्यायालय प्रेषित किया जा चुका है

रिपोर्ट सादर सेवा में प्रेषित है।

थाना लंका
28/10/24
कमिश्नर वाराणसी



4A

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS

...RESPONDENTS

Annexure R-2/11



JA



BANARAS HINDU UNIVERSITY



BHU

INTENSIVE CARE UNIT, TRAUMA CENTRE, IMS, BHU

DATE: - 04/08/2024

ICU PATIENT INFORMATION

Patient Information:

Name of the Patient : BINDRA PAL	Age : 27 Yrs	Gender : Male	Hospital No : 2024/8087
Date of Admission : 03/08/2024	Ward/Bed No : HDU--08	Status : MLC	Department : Trauma surgery
Date of Shifting to ICU: 13/06/2024 at 3.10 pm	Consultant In-Charge Admission : Dr S.Sharma		
Consultant In-Charge ICU: Dr. Kavita Meena	ICU Day-01		
Diagnosis : Polytrauma (suspected spine injury C5, D5-D9#, D12#, L1-L4#, left hemothorax ICD insitu, Left medial condyle # and left lower limb both bone #.			
Surgical Intervention : . Exploratory Laparotomy was done on 03/08/2024(01)			

History: Patient presented with alleged history of fall of tree while standing, on 03/08/2024/ at around 12:00MD at Department of Physics, BHU. Patient presented in Trauma Centre, Triage on 03/08/2024 at 12.15 PM with PR-90, BP-70/50, SpO2-90%, GCS E3V2M5 and Gaspng pattern of respiration. Patient was intubated, and was put on AMBU, Norad infusion started at 8ml/hr. E Fast done that shows left pneumothorax and left side chest tube placed, 2 Unit Whole Blood transfused and 3 RL given and medicines given. NCCT head, CECT Thorax and whole Abdomen, NCCT lumbosacral spine, cervical spine, X Rays and routine blood investigation done which showed D5-D9#, D12#, L1-L4#, Left Parietal and Occipital bone #, both side Fracture of body of scapula, left, 3-12 rib #, left hydropneumothorax, Left medial condyle # and left lower limb both bone #. Left ICD placed and patient intubated and taken on ventilator support, Patient shifted to ICU on 03/08/2024 at 03.10 AM. Exploratory Laperotomy was done on 03/08/2024 at 05:00 PM to 05:45PM, patient was shifted back to HDU-08 on 03/08/2024 at 5:50pm. 2 PRBC and 4 FFP transfused.

Vital Signs:

Heart Rate: 138 BPM	Blood pressnre: 101/68 MMHG (on ionotropic support, Norad at 4ml/hr)	
Respiratory rate: 20 BPM	Oxygen saturation: 100%	Temperature: 99.8 F

Neurological Assessment (GCS): E3V2M5, Pupil B/L mid-dilated, reactive to light.

Cardiovascular: WNL

Pulmonary: Patient intubated and on ventilator support

Abdomen: Laparotomy incision with dressing

Events within 24 hours: Patient intubated and on ventilator support and norad infusion.



[Handwritten signature]

काशी हिन्दू
विश्वविद्यालय



BANARAS HINDU
UNIVERSITY



BHU
capital of knowledge

Blood Reports (21/06/2024):

HGB	WBC Count	Platelets	Na ⁺	K ⁺	Cl ⁻	BUN	S.Urea
8.9	15.38	369000	145	3.02	113	15	32.10
S.Creat	S.Albumin	SGOT	SGPT	TP	T.BILL	Ca ⁺	Lactate
1.14	3.1	123	46	4.8	1.4	7.0	750 [^]



[Handwritten signature]

A2



CASE SUMMARY AND DISCHARGE REPORT
Trauma Surgery
Trauma Centre, Banarasi Hindu University, Varanasi-221005



DISCHARGE SUMMARY

Prof SK Bhartiya	Prof SP Mishra	DR Sumit Sharma*	DR Vivek Katiyar
Name: BINDRA PAL	Age: 27 YRS	Sex: M	Follow up No: 727-24
Address: TILHAR, SHAHANAPUR, U.P, INDIA			MLC
DOB: 03/08/24	OOB: 03/08/24	OOO: 06/10/24	Hospital No: 2024/8007
Co Morbidity: NO		Bed no: TSW14	Mob No: 8840161741
Diagnosis	Treatment	Result	
BLUNT TRAUMA ABDOMEN WITH LEFT 3-9 TH RIB FRACTURE B/L HYDRO PNEUMOTHORAX (LEFT > RIGHT) WITH B/L SCAPULA FRACTURE WITH 06 FRACTURE, 05-09, 012 FRACTURE, L1-L2 FRACTURE WITH RIGHE MEDIAL CONDYLE OF FEMUR FRACTURE WITH LEFT TIBIA-FIBULA FRACTURE WITH WITH RIGHT FT AND B/L PARIETAL REGION CONUSION WITH FRACTURE OF RIGHT OCCIPITAL BONE	1. LEFT HYDRO PNEUMOTHORAX MANAGED WITH LEFT ICD INSERTION DONE UNDER LA ON 03/08/24 2. EL & PERISPLINIC PACKING WITH PELVIC & SUBHEPATIC DRAIN PLACEMENT DONE UNDER GA ON 03/08/24 3. MANAGED NON OPERATIVELY FOR TBI 4. MANAGED NON OPERATIVELY FOR BONY INJURY WITH LEFT ABOVE KNEE SLAB AND RIGHT ABOVE ELBOW SLAB	IMPROVED	

A/H/O: tree fall over head while cycling
 DO: 03/08/24
 TO: 12:00-12:30 PM
 PO: BHU CAMPUS, VARANASI
 B/B: KAUSHAL (FRIEND)

C/O - HEAD, CHEST, ABDOMEN, RIGHT ELBOW LEFT LEG INJURY
 H/O VOMITING, NO H/O LOC, SEIZURE, ENT BLEED
 PAST H/O: NO COMORBIDITIES
 NO H/O SURGICAL INTERVENTION IN THE PAST

ON EXAMINATION:
 GENERAL EXAMINATION:
 PALLOR, ICTERUS, CYANOSIS, CLUBBING, LYMPHADENOPATHY, PEDAL EDEMA ALL ARE ABSENT.
 VITALS: SPO2: 88% ON RA
 TEMP: - AFEBRILE
 PULSE: 82BPM
 BP: 74/52MMHG

SYSTEMIC EXAMINATION:
 CNS: ECVIMS, DROWSY
 CVS: S1S2+, NO ADOE OSOUNDOS.
 CHEST: LEFT SIDE OF CHEST TENDERNESS PRESENT, B/L AIR ENTRY DECREASED, BONY CREPITUS PRESENT, NO S/C EMPHYSEMA.
 P/A: NO LOCAL RISE OF TEMPERATURE, SOFT, NO TENDERNESS/ ORGANOMEGALY / GUARDING/ RIGIDITY PRESENT, NORMAL BOWEL SOUNDS PRESENT, NO E/O FREE FLUID.
 E-FAST: LEFT PNEUMOTHORAX

Investigations

Date	HR	TLc	DLc	PLT	RBS	SGPT/OT	STO/SOB	ALKP	TP/ALB
03/08/24	10.7	20950	46/7/1	142K	-	16/123	1.4/0.6	145	4.8/3.1
05/08/24	7.5	8940	88/8/0	24K	-	-	-	-	-
15/08/24	8.2	23130	98/8/0	226K	-	135/45	3.2/1.0	145	4.9/2.6
18/08/24	7.9	12820	69/7/0	275K	-	114/78	1.4/0.7	144	5.8/1.3
24/08/24	8.7	16530	83/17/0	285K	-	198/196	1.0/0.5	145	6.0/1.1
28/08/24	10.2	22570	10/20/8	165K	-	157/71	0.7/0.9	251	6.0/1.0
31/08/24	8.5	7850	103/22/13	127K	-	106/81	0.7/0.3	230	6.2/1.2
04/09/24	9.8	7418	75/17/2	138K	-	60/36	0.6/0.3	222	5.7/2.9
08/09/24	9.7	14270	10/17/5	173K	-	53/30	0.5/0.2	311	5.3/2.9



[Handwritten signature]

Date	Q.S	10680	24/10/5	248K	-	37/28	0.6/0.2	422	5.0/3.3
Date	Q.S	10150	01/13/4	151h	-	25/30	0.5/0.2	373	6.4/3.3
Date	CREAT		Na	K	Chloride	Urea	CALCIUM	Urate	
01/08/24	1.14		143	8.02	153	12.1	7.0		
05/08/24									
13/08/24	0.71		143	4.57	117	87	7.6		
20/08/24	0.59		144	4.81	123	64.7	8.2		
24/08/24	1.08		145	4.0	116	66			
28/08/24	1.15		143	3.39	121	64.2	7.8		
31/08/24	1.29		149	4.77	118	96	8.2		
04/09/24	2.0		155	3.82	121	298.4	7.5		
08/09/24	0.74		149	3.37	114	62	7.3		
11/09/24	0.83		148	3.55	109	40.6	7.9		
02/10/24	0.51		138	3.17	101	21.5	8.9		
MVI Negative			MSAG: Negative			Anti-MCV: Negative			PTHR(27/08/24): 15.6/3.3
USG THORAX, ABDOMEN (07/08/24)									<ul style="list-style-type: none"> B/L MODERATE PLEURAL FLUID COLLECTION NOTED WITH LEFT XC DISTRTN WITH UNDERLYING CONSOLIDATED LUNG ON THE LEFT SIDE MODERATE INTRABOWEL LOOP COLLECTION GRADE I FATTY LIVER.
USG THORAX (08/08/24)									<ul style="list-style-type: none"> B/L MODERATE PLEURAL FLUID COLLECTION NOTED WITH LEFT XC DISTRTN.
USG THORAX (27/08/24)									<ul style="list-style-type: none"> B/L MILD WITH RAX'S SHOWS NO E/O PLEURAL FLUID COLLECTION WITH NORMAL PLEURAL SLIDING MOVEMENT
USG THORAX (5/09/24)									<ul style="list-style-type: none"> SKIN AND S/E TISSUE APPEAR NORMAL UNDERLYING MUSCLE SHOWS NORMAL FIBRILLARY PATTERN B/L NORMAL LUNG SLIDING MOVEMENT
CECT THORAX & ABDOMEN (01/08/24)									<ul style="list-style-type: none"> PTHOPEPHORIC PNEUMOTHORAX WITH NO VISIBLE ORGAN PENETRATION FRACTURE OF RIGHT LAMINA OF D5 VERTEBRA, B/L PEDICLE OF D6 VERTEBRA, B/L PEDICLE OF LEFT TRANSVERSE PROCESS OF D7 VERTEBRA, B/L PEDICLE OF LEFT TRANSVERSE PROCESS & BODY OF D8 VERTEBRA, BODY & SPINOUS PROCESS & LEFT TRANSVERSE PROCESS OF D9 VERTEBRA. FRACTURE OF BODY OF SCAPULA ON BOTH SIDE, LEFT 3RD TO 11TH RIBS SIGNIFICANT LEFT HYDROPHNOROTHORAX WITH UNDERLYING COLLAPSE & CONSOLIDATION OF LUNG P. PNEOTHORAX IS SEEN. MODERATE RIGHT HYDROPHNOROTHORAX IS SEEN. SURGICAL EMPHYSEMA IS SEEN LEFT CHEST WALL. ICEDT IS SEEN IN SITU ON LEFT SIDE.
NCCT HEAD (07/08/24)									<ul style="list-style-type: none"> MAXillary hemorrhagic brain parenchymal contusion with perilesional edema are seen in right frontotemporal region and B/L parietal region. THICKENING IS NOTED IN MIDDLE FAULT MIDLINE SHIFT OF APPROX 1.2 MM TOWARDS LEFT SIDE. LINEAR UNDISPLACED FRACTURES OF RIGHT OCCIPITAL BONE WITH FRACTURE LINE EXTENDING INTO RIGHT PARIETAL BONE. SOFT TISSUE SWELLING WITH SCALP HEMATOMA. NOTE ON INVOLVING B/L PARIETAL REGION.
NCCT HEAD (03/08/24)									<ul style="list-style-type: none"> SCALP EDEMA AND HEMATOMA IN B/L PARIETAL REGION. FRACTURE IN LEFT PARIETAL & OCCIPITAL BONE.
NCCT DORSOLUMBAR SPINE (01/08/24)									<ul style="list-style-type: none"> FRACTURE OF RIGHT LAMINA OF D5 VERTEBRA, B/L PEDICLE OF D6 VERTEBRA, B/L PEDICLE OF LEFT TRANSVERSE PROCESS OF D7 VERTEBRA, B/L PEDICLE, LEFT TRANSVERSE PROCESS & BODY OF D8 VERTEBRA, BODY & SPINOUS PROCESS & LEFT TRANSVERSE PROCESS OF D9 VERTEBRA, B/L PEDICLE, RIGHT TRANSVERSE PROCESS OF D12 VERTEBRA.
NCCT CERVICAL SPINE (01/08/24)									<ul style="list-style-type: none"> NO DISPLACED FRACTURE NOTED IN SPINOUS PROCESS OF C5 VERTEBRAL BODY
BLOOD C/S (01/08/24)									STERILE
BLOOD C/S (01/08/24)									STERILE
ENDOTRACHEAL ASPIRATE C/S (10/08/24)									PS. PSEUDOMONAS AEROGENOSA SENSITIVE TO PIPERACILLIN, CEFTRIAZOLONE, CIPROFLOXACIN, LEVOFLOXACIN.
ENDOTRACHEAL ASPIRATE C/S (16/08/24)									KLEBSIELLA PNEUMONIAE SENSITIVE TO POLYMYXIN B
ENDOTRACHEAL ASPIRATE (27/08/24)									BURKHOLDERIA PSEUDOMALLI SENSITIVE TO DORIPENEM, CIPROFLOXACIN.
ENDOTRACHEAL ASPIRATE (05/09/24)									KLEBSIELLA PNEUMONIAE SENSITIVE TO POLYMYXIN B
WASTES PUS C/S (17/08/24)									KLEBSIELLA PNEUMONIAE SENSITIVE TO OXIPYTHON B, PSEUDOMONAS AEROGENOSA SENSITIVE TO PIPERACILLIN.
URINE C/S (17/08/24)									STERILE
URINE C/S (17/08/24)									STERILE



URINE C/S (1/08/24)		CANDIDASPECIES GROWN
OT PROCEDURE: 1. LEFT ICD INSERTION DONE UNDER GA ON 03/08/24 2. RL + PERISPLENIC PACKING WITH PELVIC & SUBHEPATIC DRAIN PLACEMENT DONE UNDER GA ON 03/08/24		
OT FINDINGS: 1. GUSH OF BLOOD SEEN 150ML SANGUINOUS FLUID DRAINED COLUMN MOVEMENT SEEN. 2. MINIMAL 100ML SANGUINOUS COLLECTION IN PERITONEUM. • ANTERIOR PARIETAL WALL BREACH TO MUSCLE SEEN IN PERITONEUM IN LEFT HYPOCHONDRIUM (3 CM) • PERISPLENIC PACKING DONE. • MULTIPLE CONTUSION PRESENT OVER MESENTRY • BOWEL HEALTHY. MULTIPLE BRUISES/ CONTUSION OVER BOWEL WALL SEEN.		
COURSE DURING HOSPITAL STAY: PATIENT PRESENTED TO TRIAGE WITH THE ABOVE MENTIONED COMPLAINS WITH POOR GCS. & WAS NOT MAINTAINING SATURATION. WAS INTUBATED IN THE TRIAGE KEPT ON VENTILATOR. LEFT ICD WAS INSERTED UNDER LA ON 03/08/24. PATIENT WAS ADMITTED. UNDERWENT ABOVE MENTIONED PROCEDURE AND SHIFTED TO ICU ON 03/08/24. SUBHEPATIC DRAIN OUTPUT POD1 WAS MINIS WHICH REMAINED MINIS TILL POD4 AND WAS REMOVED ON POD5. PELVIC DRAIN OUTPUT ON POD1 WAS MINIS WHICH REMAINED MINIS TILL POD6 AND REMOVED ON POD7. LEFT ICD OUTPUT ON DAY 1 WAS 200ML(S) WHICH REDUCED TO MINIS TILL DAY 9 AND WAS REMOVED ON DAY 11. RT OUTPUT ON POD1 WAS 100ML(B) WHICH WAS CLAMPED ON POD2. RT FEEDING WAS STARTED ON POD4. PATIENT PASSED STOOL ON POD5. TRACHEOSTOMY WAS DONE 13/8/24. OXYGEN IS TAPERED GRADUALLY FROM SIMV SETTING TO T. PIECE TO ROOM AIR OVER THE COURSE OF ICU STAY. NEPHROLOGY REFERENCE TAKEN IVO DERANGED RT. CARDIOLOGY REFERENCE WAS TAKEN FOR PERSISTENT BRADYCARDIA. ORTHOPEDIC REFERENCE WAS TAKEN FOR CERVICAL, DORSOLUMBAR SPINE FRACTURE, PHILADELPHIA COLLAR + TAYLOR BRACE ADVISED. GASTROLOGY REFERENCE WAS TAKEN FOR DERANGED LFT. ENT REFERENCE WAS TAKEN FOR TRACHEOSTOMY, DONE ON 13/8/24. NEUROSURGERY REFERENCE WAS TAKEN IVO NEUROGENIC SHOCK. PSYCHIATRY REFERENCE WAS TAKEN IVO AGITATION, RESTLESSNESS AND ADVISE FOLLOWED ACCORDINGLY. PATIENT WAS SHIFTED OUT OF ICU ON 17/09/24. PATIENT IS MAINTAINING SATURATION ON RA ON TRACHEOSTOMY TUBE. IS ON RT FEED FROM 07/09/24 WHICH HE TOLERATED WELL. RT WAS REMOVED ON 1/10/24 AND ALLOWED ORALLY. HE IS NOW BEING DISCHARGED UNDER STABLE VITAL CONDITIONS.		
WOUND INFECTION: NO		BLOOD GROUP: O POSITIVE BLOOD TRANSFUSION: 1 UNIT WB, 1 UNIT PRBC, 4 UNIT FFP TRANSFUSED ON 03/08/24 1 UNIT RDP, 2 UNIT PRBC, 3 UNIT FLC TRANSFUSED ON 07/08/24 4 UNIT RDP, 8 UNIT FFP TRANSFUSED ON 08/08/24 2 UNIT RDP TRANSFUSED ON 09/08/24 1 UNIT RDP TRANSFUSED ON 10/08/24 2 UNIT PLC TRANSFUSED ON 12/08/24 2 UNIT RDP TRANSFUSED ON 12/08/24 1 UNIT PRBC TRANSFUSED ON 21/08/24

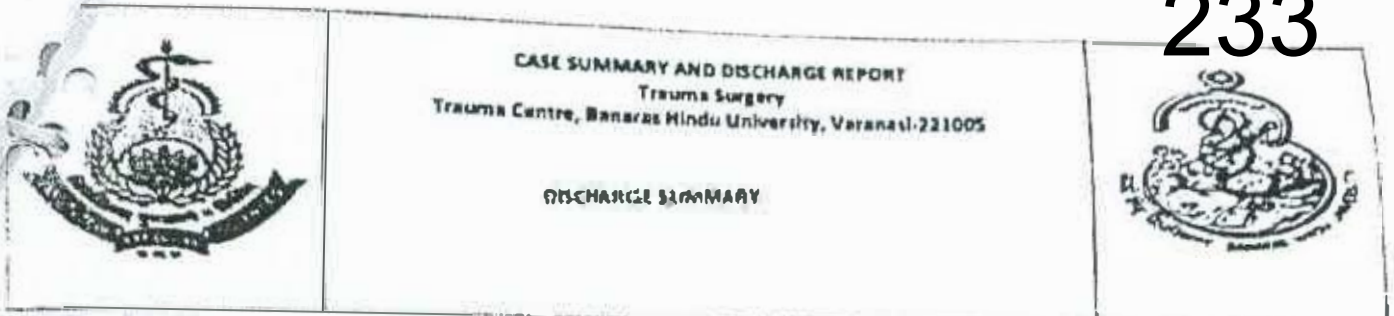
ADVISE ON DISCHARGE:

- ORALLY ALLOWED HIGH PROTEIN DIET
- STEAM INHALATION
- LIMB AND CHEST PHYSIOTHERAPY & RESPIROMETRY
- TAB ARHACEF CV 1 TAB BD X 10 DAYS
- TAB IEV OFLOXACIN 500 MG 2 TAB OD 7 DAYS
- CAP SORAB LV 1 CAP OD A/C X 10 DAYS
- TAB OSTEM FORTE 1 CAP OD X 30 DAYS
- TAB FERRIHEMEL TAB X 30 DAYS
- TAB M2 RICH 1 CAP OD X 15 DAYS
- TAB PULMOCLEAR 1 TAB BD X 15 DAYS 1DS
- TAB LEVERA 500MG 1 TAB BD X 15 DAYS
- SYP LACIULOSE 30 ML OD H/S X 15 DAYS
- TAB MONTAIR LC 1 TAB OD H/S X 7 DAYS
- TAB NAXDOM 1 TAB SOS (PAIN) X 10 DAYS



REFER TO NEUROSURGERY IVO RIGHT FT AND R/L PARIETAL REGION CONTUSION
 REFER TO ORTHOPEDIC ON SATURDAY UNDER PROF. SAURANH SINGH FOR CS FRACTURE, DS. DS, D12 FRACTURE, L1-L2 FRACTURE WITH RIGHT MEDIAL CONVOYLE OF FEMUR FRACTURE WITH LEFT TIBIA-FIBULA FRACTURE WITH B/L SCAPULA FRACTURE
 REFER TO PSYCHIATRY IVO RESTLESSNESS
 REVIEW IN TRAUMA SOP (1D) ON WEDNESDAY AFTER 1 WEEK WITH NEW PO SLIP & DISCHARGE PAPER @ 09:00 AM

Handwritten signature



CASE SUMMARY AND DISCHARGE REPORT
Trauma Surgery
Trauma Centre, Banaras Hindu University, Varanasi-221005

DISCHARGE SUMMARY

Prof SE Bhattiya	Prof SD Mishra	DR Sumit Sharma*	DR Vivek Katiyar
Name: BINDRA PAL		Age: 27 YRS	Sex: M
Address: TILHARI, SHANKHAPUR, U.P, INDIA		Follow up No: 727-24	MLC
DOB: 03/08/24	DOOP: 03/08/24	DOB: 03/08/24	Hospital No: 2024/8697
Co Morbidities: NO		Bed no: YSW 11	Mobile: 9340161741
Diagnosis	Treatment	Result	
<p>BLUNT TRAUMATIC ABDOMEN WITH LEFT 3-9TH RIB FRACTURE B/L HYDRO PNEUMOTHORAX (LEFT > RIGHT) WITH R/L SCAPULA FRACTURE WITH CS FRACTURE, C5-C6, D12 FRACTURE, L1-L2 FRACTURE WITH RIGHT MEDIAL CONDYLE OF FEMUR FRACTURE WITH LEFT TIBIA-FIBULA FRACTURE WITH RIGHT FT AND B/L PARIETAL REGION CONTUSION WITH FRACTURE OF RIGHT OCCIPITAL BONE</p>	<p>1. LEFT HYDRO PNEUMOTHORAX MANAGED WITH LEFT ICD INSERTION DONE UNDER I/A ON 03/08/24 2. BL > PLEURAL PNEUMIA WITH PELVIC & SUBHEPATIC DRAIN PLACEMENT DONE UNDER GA ON 03/08/24 3. MANAGED NON OPERATIVELY FOR TBI 4. MANAGED NON OPERATIVELY FOR BONY INJURY WITH LEFT ABOVE KNEE SLAB AND RIGHT ABOVE ELBOW SLAB</p>	IMPROVED	

A/H/O : tree fell over head while cycling
 DOI: 03/08/24
 TOI: 12:00-12:30 PM
 POI: BHU CAMPUS, VARANASI
 W/O: KAUSHAL (FRIEND)
 C/O - HEAD, CHEST, ABDOMEN, RIGHT ELBOW LEFT LEG INJURY
 H/O VOMITING, NO H/O LOC, SEIZURE, ENT BLEED
 PAST H/O: NO COMORBIDITIES
 NO H/O SURGICAL INTERVENTION IN THE PAST
ON EXAMINATION:
GENERAL EXAMINATION:
 PALLOP, ICTERUS, CYANOSIS, CLUBBING, LYMPHADENOPATHY, PEDAL EDEMA ALL ARE ABSENT.
VITALS: SPO2: 80% ON RA
 TEMP: 36.9°C
 PR: 102BPM
 BP: 74/52MMHG
SYSTEMIC EXAMINATION:
 CNS: ECVNG, DROWSY
 CVS: S1S2+, NO ADDED SOUNDS.
 CHEST: LEFT SIDE OF CHEST TENDERNESS PRESENT, B/L AIR ENTRY DECREASED, BONY CREPITUS PRESENT, NO S/C EMPHYSEMA.
 P/A: NO LOCAL RISE OF TEMPERATURE, SOFT, NO TENDERNESS/ ORGANOMEGLY / GUARDING/ RIGIDITY PRESENT, NORMAL BOWEL SOUNDS PRESENT, NO E/O FREE FLUID.
 E-FAST: LEFT PNEUMOTHORAX



Investigations

Date	HR	TLC	DLC	PLT	HBS	SGPT/OT	STB/SDB	ALP	TP/ALB
03/08/24	10.7	29950	85/7/3	142K	-	16/123	1.4/0.8	145	4.1/3.1
09/08/24	7.5	8940	86/8/0	24K	-	-	-	-	-
15/08/24	6.2	23130	93/4/0	226K	-	135/68	2.2/1.0	145	8.9/2.6
16/08/24	7.8	12920	89/7/0	275K	-	114/78	1.4/0.7	144	5.8/3.1
24/08/24	8.7	16550	89/12/0	285K	-	196/196	1.0/0.5	145	6.0/3.1
28/08/24	10.2	13570	70/20/4	165K	-	157/71	0.7/0.3	211	5.0/3.0
31/08/24	9.5	7950	71/17/11	127K	-	106/81	0.7/0.3	210	6.2/3.2
04/09/24	9.0	7420	75/17/1	130K	-	60/36	0.6/0.3	222	5.7/2.9
08/09/24	9.7	18270	76/17/0	173K	-	51/30	0.5/0.2	311	5.3/2.9

Handwritten signature

Date	CREAT	No	37/28	Urea	373
15/09/24	9.5	10680	248K	0.5/0.2	43.3
02/10/24	11.1	16150	151h	Urea	Calcium
				52.1	Lipase
03/08/24	1.14	145	3.02	-	-
09/08/24	-	-	-	87	7.6
15/08/24	0.71	145	4.37	64.2	8.2
18/08/24	0.59	144	4.81	66	-
24/08/24	1.05	145	6.0	64.2	7.9
28/08/24	1.15	149	3.39	96	8.2
31/08/24	2.29	149	4.77	298.4	7.9
04/09/24	2.0	155	9.62	62	7.3
08/09/24	0.74	149	3.37	40.6	7.9
16/09/24	0.43	140	3.55	23.5	8.9
02/10/24	0.51	138	3.17	-	-

HIV: Negative HBsAG: Negative Anti-HCV: Negative PTMR(27/08/24): 15.6/1.3

USG THORAX+ ABDOMEN (07/08/24)	<ul style="list-style-type: none"> B/L MINIMAL PLEURAL FLUID COLLECTION NOTED WITH LEFT KID INSITU WITH UNDERLYING CONSOLIDATED LUNG ON THE LEFT SIDE MINIMAL INTERBOWEL LOOP CURSATION GRADE I FATTY LIVER.
USG THORAX (08/08/24)	<ul style="list-style-type: none"> B/L MINIMAL PLEURAL FLUID COLLECTION NOTED WITH LEFT KID INSITU.
USG THORAX (27/08/24)	<ul style="list-style-type: none"> B/L PERITONEAL SHOWS NO E/O PLEURAL FLUID COLLECTION WITH NORMAL PLEURAL SLIDING MOVEMENT
USG THORAX (31/08/24)	<ul style="list-style-type: none"> SKIN AND S/C TISSUE APPEAR NORMAL UNDERLYING MUSCLE SHOWS NORMAL FIBRILLARY PATTERN B/L NORMAL LUNG SLIDING MOVEMENT
CECT THORAX+ ABDOMEN (07/08/24)	<ul style="list-style-type: none"> PNEUMOPNEUMIA? HOLLOW VISCUS ORGAN PERFORATION FRACTURE OF RIGHT LAMINA OF D5 VERTEBRA, B/L PEDICLE OF D6 VERTEBRA, B/L PEDICLE OF LEFT TRANSVERSE PROCESS OF D7 VERTEBRA, B/L PEDICLE OF LEFT TRANSVERSE PROCESS & BODY OF D8 VERTEBRA, BODY & SPINOUS PROCESS & LEFT TRANSVERSE PROCESS OF D9 VERTEBRA FRACTURE OF BODY OF SCAPULA ON BOTH SIDE, LEFT 3RD TO 11TH RIBS SIGNIFICANT LEFT HYDROPHNEMOTHORAX WITH UNDERLYING COLLAPSE & CONSOLIDATION OF LUNG PARENCHYMA IS SEEN. MINIMAL RIGHT HYDROPHNEMOTHORAX IS SEEN. SURGICAL EMPHYSEMA IS SEEN LEFT TO RST WALL KID IS SEEN IN SITU ON LEFT SIDE.
NOCT HEAD (07/08/24)	<ul style="list-style-type: none"> MULTIPLE MEMBRANOUS BRAIN PARENCHYMAL CONTUSION WITH PERILESIONAL OEDEMA ARE SEEN IN RIGHT FRONTOTEMPORAL REGION AND B/L PARIETAL REGION. THIN SDH IS NOTED IN MIDDLE FALX MIDDLE SHOT OF APPROX. 2.2 MM TOWARDS LEFT SIDE. LINEAR UNDISPLACED FRACTURE OF RIGHT OCCIPITAL BONE WITH FRACTURE LINE EXTENDING INTO RIGHT PARIETAL BONE. SOFT TISSUE SWELLING WITH SCALP HEMATOMA IS NOTED INVOLVING B/L PARIETAL REGION.
NOCT HEAD (03/07/24)	<ul style="list-style-type: none"> SCALP OEDEMA AND HEMATOMA IN B/L PARIETAL REGION. FRACTURE IN LEFT PARIETAL & OCCIPITAL BONE.
NOCT DORSAL LAMINA R 5-9 (02/08/24)	<ul style="list-style-type: none"> FRACTURE OF RIGHT LAMINA OF D5 VERTEBRA, B/L PEDICLE OF D6 VERTEBRA, B/L PEDICLE OF LEFT TRANSVERSE PROCESS OF D7 VERTEBRA, B/L PEDICLE, LEFT TRANSVERSE PROCESS & BODY OF D8 VERTEBRA, BODY & SPINOUS PROCESS & LEFT TRANSVERSE PROCESS OF D9 VERTEBRA & RIGHT TRANSVERSE PROCESS OF D12 VERTEBRA
NOCT CERVICAL SPINE (03/08/24)	<ul style="list-style-type: none"> MULTI-DISPLACED FRACTURE NOTED IN SPINOUS PROCESS OF C5 VERTEBRAL BODY
BLOOD (01/08/24)	STERILE
BLOOD (02/08/24)	STERILE
ENDOTRACHEAL ASPIRATE C/S (10/08/24)	PSEUDOMONAS AEROGENOSA SENSITIVE TO PIPERACILLIN, CEFTAZIDIME, CIPROFLOXACIN, LEVOFLOXACIN.
ENDOTRACHEAL ASPIRATE C/S (16/08/24)	KLEBSIELLA PNEUMONIAE SENSITIVE TO POLYMYXIN B
ENDOTRACHEAL ASPIRATE (27/08/24)	BURKHOLDERIA PSEUDOMALLEI SENSITIVE TO DOXYCYCLINE, CHLORAMPHENICOL
ENDOTRACHEAL ASPIRATE (05/09/24)	KLEBSIELLA PNEUMONIAE SENSITIVE TO POLYMYXIN B
KID SITE PLUS C/S (17/08/24)	KLEBSIELLA PNEUMONIAE SENSITIVE TO POLYMYXIN B, PSEUDOMONAS AEROGENOSA SENSITIVE TO PIPTAZ, CEFEPIME.
URINE C/S (23/07/24)	STERILE
URINE C/S (07/08/24)	STERILE

Handwritten signature

ICU/123/08/24

PROCEDURE: 1. LEFT ICD INSERTION DONE UNDER LA ON 03/08/24
 2. EC PERISPLENIC PACKING WITH PELVIC & SUBHYPATIC DRAIN PLACEMENT DONE UNDER GA ON 05/08/24

FINDINGS: 1. GUSH OF BLOOD SEEN
 150ML SANGUINOUS FLUID DRAINED
 COLICIN MOVEMENT SEEN.

2. MINIMAL 100ML SANGUINOUS COLLECTION IN PERITONEUM.
 • ANTERIOR PARIETAL WALL BREACH TO MUSCLE SEEN IN LEFT ILLIUM DRUM (5 CM)
 • PERISPLENIC PACKING DONE
 • MULTIPLE CONTUSION PRESENT OVER MESENTRY
 • BOWEL HEALTHY. MULTIPLE BRUISES/CONTUSION OVER BOWEL WALL SEEN.

COURSE DURING HOSPITAL STAY: PATIENT PRESENTED TO TRIAGE WITH THE ABOVE MENTIONED COMPLAINTS WITH PODOGCS, & WAS NOT MAINTAINING SATURATION, WAS INTUBATED IN THE TRIAGE. KEPT ON VENTILATOR. LEFT ICD WAS INSERTED UNDER LA ON 03/08/24. PATIENT WAS ADMITTED. UNDERWENT ABOVE MENTIONED PROCEDURE AND SHIFTED TO ICU ON 03/08/24. SUBHEPATIC DRAIN OUTPUT 0 P001 WAS MIN(5S) WHICH REMAINED MIN(5S) TILL P004 AND WAS REMOVED ON P005. PELVIC DRAIN OUTPUT P002 WAS MIN(5S) WHICH REMAINED MIN(5S) TILL P006 AND REMOVED ON P007. LEFT ICD OUTPUT ON DAY 1 WAS 200ML(1S) WHICH REDUCED TO MIN(5S) TILL DAY 5 AND WAS REMOVED ON DAY 11. RT OUTPUT ON P003 WAS 100ML(1S) WHICH WAS CLAMPED ON P003. RT FEEDING WAS STARTED ON P004. PATIENT PASSED STOOL ON P009. TRACHEOSTOMY WAS DONE 13/8/24. OXYGEN IS TAPERED GRADUALLY FROM SIMV SETTING TO T-PIECE TO ROOM AIR OVER THE COURSE OF ICU STAY. NEUROLOGY REFERENCE TAKEN I/O DERANGED RT. CARDIOLOGY REFERENCE WAS TAKEN FOR PERSISTANT BRADYCARDIA. ORTHOPEDIC REFERENCE WAS TAKEN FOR CERVICAL, DORSO LUMBAR SPIKE FRACTURE, PHILADELPHIA COLLAR, TAYLOR BRACE ADVISED. GASTROLOGY REFERENCE WAS TAKEN FOR DERANGED LFT. CHI REFERENCE WAS TAKEN FOR TRACHEOSTOMY. DONE ON 13/8/24. NEURO SURGERY REFERENCE WAS TAKEN I/O NEUROGENIC SHOCK. PSYCHIATRY REFERENCE WAS TAKEN I/O AGITATION, RESTLESSNESS AND ADVISED FOLLOWING. PATIENT WAS SHIFTED OUT OF ICU ON 12/08/24. PATIENT IS MAINTAINING SATURATION ON RA ON TRACHEOSTOMY TUBE, IS ON RT FEED FROM 07/08/24 WHICH HE TOLERATED WELL. AT WAS REMOVED ON 1/10/24 AND ALLOWED ORALLY. HE IS NOW BEING DISCHARGED UNDER STABLE VITAL CONDITIONS.

WOUND INFECTION: NO

BLOOD GROUP: O POSITIVE
 BLOOD TRANSFUSION:
 1 UNIT WB, 2 UNIT PRBC, 4 UNIT FFP TRANSFUSED ON 03/08/24
 1 UNIT RDP, 2 UNIT PRBC, 3 UNIT PLC TRANSFUSED ON 07/08/24
 4 UNIT RDP, 2 UNIT FFP TRANSFUSED ON 08/08/24
 2 UNIT RDP TRANSFUSED ON 09/08/24
 1 UNIT RDP TRANSFUSED ON 10/08/24
 2 UNIT PLC TRANSFUSED ON 11/08/24
 2 UNIT RDP TRANSFUSED ON 22/08/24
 1 UNIT PRBC TRANSFUSED ON 23/08/24

ADVISE ON DISCHARGE:

- RX
- ORALLY ALLOWED HIGH PROTEIN DIET
 - STEAM INHALATION
 - LIMB AND CHEST PHYSIOTHERAPY & RESPIROMETER
 - TAB AMRACEF CV 1 TAB BD X 10 DAYS
 - TAB LEVOFLOXACIN 500 MG 1 TAB OD 7 DAYS
 - CAP SORAB LV 1 CAP OD A/C X 10 DAYS
 - TAB OSTEM FORTE 1 CAP OD X 30 DAYS
 - TAB FENNIHEME 1 TAB X 30 DAYS
 - TAB M2 RICH 1 CAP BD X 15 DAYS
 - TAB PARACLEAS 1 TAB BD X 15 DAYS TDS
 - TAB LEVERASOMG 1 TAB OD X 15 DAYS
 - STP LACTULOSE 30 MLOD H/S X 15 DAYS
 - TAB MDXTAIR LC 1 TAB OD H/S X 7 DAYS
 - TAB NAXDOM 1 TAB SOS(PAIN) X 10 DAYS

REFER TO NEUROSURGERY I/O RIGHT FT AND/L PARIETAL REGION CONTUSION
 REFER TO ORTHOPEDIC ON SATURDAY UNDER PROC. SAURABH SINGH FOR C3 FRACTURE, D3 D9, D12 FRACTURE, L1-L2 FRACTURE WITH
 RIGHT MEDIAL CONDYLUS OF FEMUR FRACTURE WITH LEFT TIBIA, FIBULA FRACTURE WITH R/L CAPULA FRACTURE
 REFER TO PSYCHIATRY I/O RESTLESSNESS
 --- IN TRAUMA SOPD (20) ON WEDNESDAY AFTER 1 WEEK WITH NEW OPD SLIP & DISCHARGE PAPER @ 09:00 AM



Handwritten signature

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS

...RESPONDENTS

Annexure R-2/12

Handwritten signature



Ref No: H/T/2024-25/

29 Oct 2024

The Registrar
Banaras Hindu University
Varanasi - 221005

Clarification regarding cutting of trees within University Campus

Dear Sir,

Please refer to the office letter No. 1802/29-1 dated 26 Oct 2024 from the DFO, Varanasi, regarding a writ petition *Saurabh Tiwari v. UOI* (Writ No. O.A.-928/2024) before the National Green Tribunal, New Delhi, and the same forwarded by you to our office.

After verifying all the relevant office records meticulously from the preceding years 2022-2023 to the current year 2023-2024, the true position with the supporting documents as surfaced is placed herein below:-

1. Permission for felling of 135 trees was sought by the Horticulturist Unit, BHU vide various letters (*Annexure I - Page 1 to 17*) and the permission was given by the DFO, Varanasi vide various letters (as given in *Annexure II - Page 18 to 35*) during the years 2022, 2023 and 2024. Further, the record also indicates that permission of felling 45 trees was obtained vide letter no 4087/22-1 dated 04 May 2017 (*Annexure III - Page 36*). However, for certain reasons only 41 trees were felled in 2023, and 04 trees are still standing near Malaviya Shishu Vihar in the campus. This is clear from the table given below:-

Table I - Summary of Trees Cut down during the year 2022, 2023 & 2024

No of Trees felled down by Horticulturist Unit, BHU	No of trees for which felling permission was sent by the Horticulturist Unit, BHU to DFO	No of Trees for which permission granted by DFO	Permission Year	Year of Cutting	Balance No of Trees	Location of Standing Trees in BHU campus	No of Trees Planted
51	51	51	2022	2022	00	-	536
45	65	65	2023	2023	20	Faculty of Arts	419
41	45	45	2017	2023	04	Near Malaviya Shishu Vihar	
18	19	19	2024	2024	01	R-23, Hyderabad Colony	652
155 (152+03*)	180	180	-	-	25	-	1607

* 03 trees were cut down during last fortnight of September 2024 and therefore the same was not included in the data forwarded vide this office regarding cutting of 152 trees.

Plantation of trees - 1607 saplings.

3. With regards to para 5 of the letter of the DFO, regarding cutting of 12 trees (which include 06 Mango, 03 Gulmohar, 01 Kaurhal and 02 Mahua), we would like to inform that 03 of these, 01 tree of Gulmohar was fallen near University Main Gate (Singh Dwar) and the remaining 11 trees were dry/ dead located alongside the busy roads and in front of student hostels. The Gulmohar tree had fallen due to rain and gusty wind and its removal was necessary for clearing the road blockage.



[Handwritten Signature]

Further, we would like to inform that on 03 Aug 2024, a 3rd year Ph. D. research scholar of Physics Department of the University. Mr. Brinda Pal, was severely injured due to natural and sudden falling of a dry palm tree over him. He was admitted in ICU Trauma Centre for treatment on the same day. He remained admitted in the Trauma Centre for a long time. At present he is reported to be suffering from a condition called myositis ossificans. His condition is critical and he is still not able to walk.

In this context, we would like to further inform that, in order to avoid such an eventuality in the future, the Horticulturist Unit, BHU took a suo moto action to cut down the above mentioned 11 dry/ dead trees in the month of August 2024 as they were found to be located alongside the busy roads and in front of student hostels and were considered to be dangerous for public safety. However, inadvertently this matter could not be brought to the knowledge of Forest Department.

4. Information on para 6, 7 and 8 of the letter of Forest Department dated 26 Oct 2024 may be obtained from the concerned Department and the Chief Proctor Office.

5. With regards to para 9 of DFO letter, pruning of trees within the campus is not a regular phenomenon. However, in case of any disturbance of electric supply in the campus, pruning of trees is undertaken on the request of Electric and Water Supply Department, BHU. However, in future, the University plans for systematic pruning of trees under intimation to the Forest Department, Varanasi.

6. With regards to para 11 of DFO letter, the clarification of cutting down of 14 trees has been given in the aforesaid point 01 indicating no illegal felling of such trees. Regarding the cutting of 12 trees explanation is given in point 03 above. So finally, there was no illegal felling of trees on the campus during the period mentioned in the letter under reference.

Sarfaraz Alam
Professor in charge 2.11.10/2024
Horticulturist Unit, BHU



[Handwritten signature]

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.928 OF 2024

IN THE MATTER OF:

SAURABH TIWARI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS

...RESPONDENTS

Annexure R-2/13



[Handwritten signature]



संख्या: कु.का./2024-25/373

दिनांक 02.11.2024

सेवा में,

प्रभागीय वनाधिकारी

वाराणसी वन प्रभाग

वन भवन, एन.आई. जी.-36

अशोक बिहार कालोनी-फेज-1

पहाड़िया, वाराणसी-221007

विषय: मा(0) राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में दाखिल याचिका संख्या-ओ.ए. 928/2024, सौरभ तिवारी बनाम यूनियन ऑफ इण्डिया एवं अन्य के सम्बन्ध में।

संदर्भ: पत्रांक 1802/29-1 दिनांक, वाराणसी, अक्टूबर 26, 2024

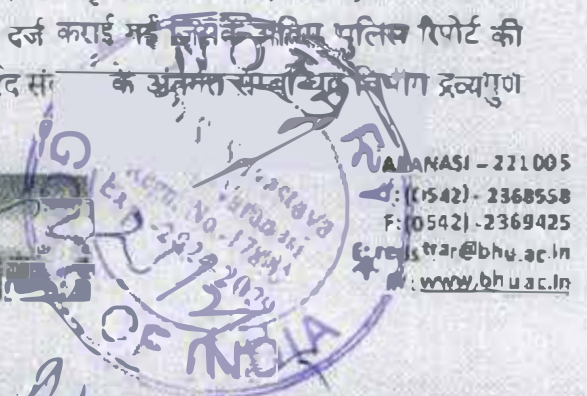
महोदया,

उक्त विषयक अपने पत्रांक 1802/29-1 दिनांक, वाराणसी, अक्टूबर 26, 2024 का संदर्भ ग्रहण करने का कष्ट करें।

निवेदन है कि विश्वविद्यालय में वृक्षों का रख-रखाव एवं पौधा रोपण एक विशेष इकाई द्वारा किया जाता है। आपके उक्त पत्र के संदर्भ में विश्वविद्यालय के उद्यान विशेषज्ञ इकाई द्वारा प्रदान की गई आख्या का अवलोकन करने से प्रतीत होता है कि कुल 180 वृक्षों के पातन हेतु अनुमति विभिन्न अवसरों पर लिया गया जिसमें केवल 155 वृक्षों का ही पातन किया गया है। यह भी कहना अभीचीन होगा कि कुल 1607 प्रतिपूरक वृक्ष रोपित किए गए (आचार्य प्रभारी, उद्यान विशेषज्ञ इकाई का पत्र दिनांक 29.10.2024 मय 03 अनुदानकों (कुल 36 पृष्ठ, संसक-1)।

कुछ पेड़ जिनके पातन सम्बन्धित अनुमति पत्र उपलब्ध नहीं है, किन्तु ऐसे पेड़ पूर्णतया सूखे हुए थे जिनके अचानक गिरने से आघात की पूरी संभावना थी। ऐसी आपातकालीन स्थिति में उनका अघातशील पातन आवश्यक हो जाता है। उदाहरण स्वरूप विश्वविद्यालय के भौतिकी विभाग के समीप दिनांक 03.08.2024 को एक सूखा पेड़ अचानक गिरने के कारण विभाग का एक शोधार्थी अति संभार रूप से घायल हो गया। जिसे उपचार हेतु ट्रॉमा सेन्टर में भर्ती कराया गया (मुख्य आरक्षक अधिकारी कार्यालय के दैनिक अभिसूचना रिपोर्ट दिनांक 03.08.2024 की छायाप्रति संलग्नक-2)।

संदर्भित पत्र के बिन्दु संख्या 06, 07 एवं 08 (चंदन वृक्षों के पातन एवं चोरी) के सम्बन्ध में विश्वविद्यालय द्वारा थाना लंका, वाराणसी में प्राथमिकी दर्ज कराई गई जिनके संबंधित पुलिस रिपोर्ट की छायाप्रति संलग्न है (संलग्नक-3)। चंदन के वृक्ष आयुर्वेद सं के अंतर्गत सम्बन्धित विभाग द्रव्यगुण



Handwritten signature

BANARASI - 221005
T: (0542) - 2368558
F: (0542) - 2369425
E: registrar@bhu.ac.in
www.bhu.ac.in

के विभागाध्यक्ष को सलाह दी जा चुकी है कि उसके रख-रखाव का विशेष ध्यान दें (प्रति संलग्न-संलग्नक-04)

संदर्भित पत्र के दिन्दु संख्या 09 जो परिसर में स्थित वृक्षों की डालियों की छँटाई के संदर्भ में है, उद्यान विशेषज्ञ इकाई के आख्या के अनुसार विद्युत आपूर्ति बाधित होने पर जल विद्युत विभाग की सूचना पर विद्युत आपूर्ति बहाल करने हेतु टहनियों की छँटाई की जाती है। टहनियों की छँटाई कोई नियमित प्रक्रिया नहीं है।

उपरोक्त विवरण के आलोक में यह स्पष्ट है कि विश्वविद्यालय परिसर में वृक्षों का पातन अवैधानिक नहीं है क्योंकि समय-समय पर अनुमति प्राप्त की गई है। चूँकि वृक्षों का पातन अनुमति एवं परिस्थितियों के आधार पर किया गया था जो पातन वृक्ष संरक्षण अधिनियम 1976, के प्रावधानों से आच्छादित नहीं है।

अतः आपसे निवेदन है कि कुलसचिव, काशी हिन्दू विश्वविद्यालय, प्रोफेसर अरूण कुमार सिंह के विरुद्ध वन अपराध संख्या-43/2024/25, दिनांक 23.10.2024 की प्रक्रिया को बंद करें।


भवदीय,
कुलसचिव

संलग्नक: कुल 41 पृष्ठ



[Handwritten signature]

BANARAS HINDU UNIVERSITY
VARANASI, U.P., INDIA
STAFF IDENTITY CARD

	Name	Rishabh Tiwari
	Position	Assistant Registrar
	Dept./Sec	School Board & Legal Cell
	Faz./Inst./Ofc	R.O (Admin)
	Empd. No.	23257
	PAN	
	Blood Group	B+

Rishabh
Sign of card holder

Manish Singh
Registrar



Handwritten signature

Scanned Advance Service of Reply filed on behalf of Respondent No.2 in O.A. 928/2024: SAURABH TIWARI VS. UNION OF INDIA pending before NGT, Principal Bench

Lex Icons- Advocate <advocate@lai-law.com>

Fri, Feb 28, 2025 at 3:30 PM

To: "saurabhtiwarihighcourt@gmail.com" <saurabhtiwarihighcourt@gmail.com>, "sthaviasthana@gmail.com" <sthaviasthana@gmail.com>, dfvrns@yahoo.in, secy-moef@nic.in, csup@nic.in, ccb.cpcb@nic.in, psecforest-up@nic.in, dmvar@nic.in

Bcc: Abhishek Singh <abhishek.lexicons@gmail.com>

To,
Applicant and Respondents,

Kind Attn,

Please find attached Scanned Advance Copy of Reply filed on behalf of Respondent No.2 in O.A. 928/2024: SAURABH TIWARI VS UNION OF INDIA pending before NGT, Principal Bench

Regards,
Abhishek Singh
Advocate,
Lex Icons,
Attorneys & Legal Consultant

Please DO NOT PRINT this e-mail unless you REALLY NEED to !

Disclaimer:

This document along with attachment(s) is specifically intended for transmission to the specified addressee(s) only and for exclusive use by them. If you are not the addressee or not authorised to receive on behalf of the addressee you must not access, read, use, disclose, copy or deal with it, in any manner whatsoever. The views and opinions expressed by the sender need not necessarily represent / reflect those of Lex Icons. If you have received this message in error or by mistake, please delete the same and inform the sender immediately by return e-mail.

WARNING: *Computer viruses can be transmitted via email. The recipient should check this email and any attachments for the presence of viruses. Lex Icons accepts no liability for any damage caused by any virus transmitted by this email. E-mail transmission cannot be guaranteed to be secure or error-free as information could be intercepted, corrupted, lost, destroyed, arrive late or incomplete, or contain viruses. The sender therefore does not accept liability for any errors or omissions in the contents of this message, which arise as a result of e-mail transmission.*

 Reply.pdf
18330K